MINISTRY OF STEEL, MINES AND FUEL

"That a supplementary sum not exceeding Rs. 6,50,00,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of Demand No. 129."

MINISTRY OF TRANSPORT AND COMMUNICATIONS

"That a supplementary sum not exceeding Rs. 2,98,80,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of Demand No. 134."

15.18 hrs.

MOTION *RE*: PRODUCTION, DISTRIBUTION AND EXPORT OF SUGAR

Mr. Chairman: The House will now take up the motion by Shri Rajendra Singh on production, distribution and export of sugar.

Shri Rajendra Singh (Chapra): I beg to move:

"That this House takes note of the present position in regard to production, distribution and export of sugar".

15.19 hrs.

[MR. DEPUTY-SPEAKER *in the chair*]

During the last decade the sugar industry has made a significant advance in matters of sugar production. There has been nearly an increase of 100 per cent during the last ten years, and this is quite a creditable achievement. But this achievement has been, I am afraid, at the cost of, mostly if not wholly, the peasantry of this country, who produce sugarcane. Ten years ago the price of sugar in this country was Rs. 2 per maund. During this time much water has flowed down the river Yamuna or the river Ganges, and the prices of all commodities have registered quite significant increases, cost of living has also increased, but there has been decrease in the price of sugarcane so much so that even today the old price of sugarcane has not been resorted. Ours is a democracratic country and the tradition we have to develop is that the wishes of the people have to be respected.

Two legislatures of this country, namely, that of Uttar Pradesh and Bihar passed unanimous resolutions saying that there should be increase in the price of sugarcane. But sometimes Delhi becomes rigid and does not respond to the democratic traditions howsoever rational and reasonable it might be. There has not been any effort so far on the part of the Government to find out the actual cost of production of sugarcane so that a reasonable price could be paid to the cultivators or producers of sugarcane. Every now and then it is said that since sugarcane acreage is expanding it is an indication of the fact that production of sugarcane is a profitable occupation and the prices are remunerating. I come from peasant stock and I know what it means to produce sugar. If the amount of labour, the amount of investment and many other things which are necessary for the production of sugarcane are taken into account, the price per maund of sugarcane just to cover up the cost only would come to Rs. 2-6-0.

In this country 80 per cent of the people are from the countryside. We pledged ourselves to build a socialist society but while we are so solicitous and careful in looking to the interests of the industries and of the highbrows in the country, we consistently refuse to look at the interests of the peasants. A few days ago, as you know, the favoured boy of sugar industry has been by a *firman* from here made the Chief Minister of Uttar

Pradesh. Sugar industry in Uttar Pradesh is making money. Every year there is a phenomenal rise in the fortune of the sugar magnates, but in spite of the fact that the legislatures of Uttar Pradesh and Bihar have requested the Government at Delhi to give a reasonable price to cultivators of sugarcane people here in Delhi do not listen to that and refuse it consistently. If we know how to favour somebody who is a favoured boy of the sugar industry, can we not have some sympathy in this House and show our solicitude and goodwill for the peasants who cultivate sugarcane for us and because of whose efforts we are able to develop this industry?

Now I come to the report of the Tariff Commission. The Tariff Commission was invested with the responsibility of finding out the actual cost of conversion of sugarcane into sugar and to fix a price which would be reasonable and profitable to the industry. There are two sides of it and there are two different opinions. I do not want to go into them. But I think there is one point on which the Tariff Commission has not applied its mind to the extent it ought to have done. The Tariff Commission has suggested four schedules of prices. The industry in Uttar Pradesh, Bihar and Punjab has been lumped together even though conditions there are as disparate and varying as they can be between Uttar Pradesh and Maharashtra. But nonetheless factors of differences have been ignored and the Tariff Commission has come to a very arbitrary suggestion. In fact, I do not want to go into the details of the figure because that would take time. Within the limited time that is at my disposal I can only say that if the duration, capacity and recovery of sugar are the responsible factors which make the difference in fixing the price of sugar from region to region, on that basis instead of four there can be nine such schedules. But the Tariff Commission for reasons best known to them only—I do not know them—ignored this and on certain arbitrary assumption suggested four schedules. The Ministry of Food and Agriculture instead of applying its mind has swallowed everything. So my suggestion is that once more the Ministry of Food and Agriculture should give thought to it and bring the whole thing on a certain rational basis.

The most distressing thing in this happy situation of increasing output of sugar is our outlook about the sugar industry. In the Second Five-Year Plan we estimated to have a capacity of producing 2·5 million tons of sugar. That was quite good and was in consonance with our requirements. But that is not enough. We have to see also that the industry develops in such a manner that economic power which is so essential and vital is dispersed. In fact, this development has been mostly ensured by the expansion of the old units. You can have the result of increasing production but concentration of economic power in one place, in one company or in one unit is certainly not desirable either from the viewpoint of our economic policy or of social policy. Therefore I think the solution is that new industries, specially under co-operatives, should be allowed to come up and old industries should not be allowed to expand because, as I told you, it is not necessary that only political power should be dispersed but even economic power should be dispersed as far as that could be economically feasible and practicable.

My next point is this. I find the Finance Minister has gone out. I wish he had been here. In the last budget, an excise levy was imposed on *khandsari*. In fact, *khandsari* serves the objective of dispersal of economic power. Instead of the big sugar mills, if we can ensure certain conditions in which *khandsari* industry could come up, we not only increase the potentialities of employment, but there is also dispersal of economic power. If one looks at the

[Shri Rajendra Singh]

amount of excise levy that we have collected from *khandsari*, it would not be more than Rs. 50 or 60 lakhs. But, the result has been this. When there was no excise levy on *khandsari*, this industry had begun to come up. People who had limited capital came into the field and they used to have a few strokes of luck. With this levy, although there has not been a significant augmentation in our Treasury, there has been one result. A set back has been put to *khandsari*. For what purpose has this been done? It has been done specifically to promote and to maintain the interests of big sugar industrialists.

An Hon. Member: No, no.

Shri Ranjendra Singh: I know it; if you do not know it, do not pretend.

My second suggestion is about this excise duty. I hope that the hon. Minister of Food and Agriculture, who has an open mind, with whom I had an occasion to discuss the question, will give some sympathetic consideration to it and persuade the Finance Minister who can at least give up his rigidity and come to grips with the situation.

It is said that small units of sugar production are not remunerative and therefore it is always good from the viewpoint of economic production and cheaper production that large units should function and they should be expanded. If we go by this theory, there would not be any difference between ourselves and others. We want to promote economic interests in consonance with certain social objectives, certain economic objectives. Even supposing that certain units are not economic from the view point of commercial considerations, still we have to sustain, maintain and promote them for the simple reason that we want to disperse economic power to the countryside as much as we can. Therefore, my submission is, wherever possible, let small units come up though there may not be any temporary gains in the public treasury. Still, considering from all view points, it is necessary that small units should come up.

Some Hon. Members: Yes, yes.

Mr. Deputy-Speaker: These sympathies can be expressed somewhere else.

Shri Rajendra Singh: We are very happy to find that there has been such a significant increase in the production of sugar, during the last 10 years. Today, it is again quite happy to find that our output is several lakh tons more than what is our actual requirement. On 1st November, 1960, we have a carry-over of 5·9 lakh tons of sugar. In the season 1960-61, the estimated production of 27 lakh tons is there. There would be something like over 12 lakh tons of sugar more than what we would require. What are we now doing with this sugar? There is only one alternative. That alternative is to export that quantity of sugar which we cannot consume ourselves or which is not necessary for us at the moment or to have a reserve so that the price of sugar may not rise in view of certain abnormal situations. I think the Ministry has come out with an announcement that 50,000 tons of sugar would be exported this year. This is very encouraging. But, our experience is this. Even last year, we tried to export a certain quantity of our sugar. But we could not do that, because, as has been given out by the Minister in the course of several replies, the price of sugar in India is much higher than in foreign countries, with the result that, if we have to export, we have to face different types of difficulties. I think that, even if we have to forego our excise duty, even if we add to the difficulties of the consumer, even if we have to take away something from the profit of the millowners, we have to export sugar. As the press reports go, it is possible for us to make some exports. Possibly the American market requires sugar. If

certain efforts are made, we can find a foot-hold there. All efforts should be made to see that we make some exports.

Mr. Deputy-Speaker: His time is up.

Shri Rajendra Singh: I have taken only fifteen minutes.

Mr. Deputy-Speaker: Twenty minutes he has taken. He started at 3.17.

Shri Rajendra Singh: Anyway, I take it as you say. I do not contend. In a few minutes, I will finish.

Mr. Deputy-Speaker: If he has to contend, he has to contend against the clock and not against me.

Shri Rajendra Singh: The next point that I am coming to is, that there is a feeling in the country today that in view of the fact that we have produced much more than we require at the moment, there is no need for control on sugar prices. I have seen the prices of sugar ruling all over the country. I find that from the month of June, there has been a decrease in the price of sugar all over India and there is an apprehension that this control is today being maintained only in the interests of the sugar industries. There is a feeling that although the supply and demand situation demands that there should not be any more control, control is still being maintained because some of the States, especially U.P. and Punjab, are making huge profits, profits to the tune of Rs. 2 to Rs. 6 per maund of sugar. I can understand putting a direct tax or excise levy on sugar, but making such profits by indirect methods is not desirable and not justifiable.

Some of the Congressmen have their own way of creating support for the Congress organisation. In the village side or even in the urban side, fair price shops are given partly to the co-operatives and partly to the favourites or people who support the Congress. To create supporters for the Congress, the Ministry is keeping this control. This is not a happy thing. As a political party, certainly you are welcome to create support for yourself to any extent you like, but if you continue control on sugar for creating support for yourself through favourities, that is a threat to the political situation also.

Shrimati Ila Palchoudhuri (Nabadwip): Does the trade also support the Congress?

Shri Rajendra Singh: In view of the demand and supply position, control should go away, but at the same time there may be an apprehension in the mind of another section of the people that if control goes away, prices may rise again. So, I say, to avoid that situation coming up, let there be 50 per cent control and 50 per cent decontrol. The demand and supply position is such that the traders will have to behave, but if they do not behave and the prices go up, we can impose control to bring back the prices to their normal levels. Therefore, I plead in all humility that there is no necessity for control today, and that the Minister will be well advised to take away this control now.

Mr. Deputy-Speaker: Motion moved:

> "That this House takes note of the present position in regard to production, distribution and export of sugar."

Shri Braj Raj Singh (Firozabad): I beg to move:

That at the end of the motion, the following be added, namely:

> "and recommends that—
>
> (a) ex-factory price of sugar be fixed at Rs. 32/- per maund;
>
> (b) control on distribution of sugar be relaxed in view of the extra production of sugar;
>
> (c) sugarcane price be fixed at Rs. 2/- per maund; and

[Shri Braj Raj Singh]

(d) markets for export of sugar be searched but the consumer of sugar in India should not be made to pay the losses on export of sugar."

Mr. Deputy-Speaker: The hon. Mover has taken about 26 minutes. Can I have a rough estimate as to how long the Minister would require to reply?

The Minister of Food and Agriculture (Shri S. K. Patil): Two hours is the total time. Others can have three-fourths of it, 1½ hours. I would require half an hour.

Mr. Deputy-Speaker: Half an hour is already gone, and we have got only an hour. Perhaps the Mover would require five minutes in the end. May I know how many Members want to participate? About a dozen. Five minutes each.

Shri Naushir Bharucha (East Khandesh): Seven minutes.

Mr. Deputy-Speaker: Seven minutes then.

Shri Bishwanath Roy (Salempur): States with large number of sugar factories should have preference.

श्री ब्रजराज सिंह : उपाध्यक्ष महोदय, मैं आशा करूंगा कि आप मुझे थोड़ा सा ज्यादा टाइम दे देंगे, क्योंकि मुझे अपने अमेंडमेंट को स्पष्ट करना होगा ।

उपाध्यक्ष महोदय : अभी इस तरफ से ही कहा गया है कि सात मिनट दिये जायें । माननीय सदस्य एक मिन और ले लें ।

श्री ब्रजराज सिंह : मैंने जो संशोधन रखा है, उसमें पहली बात यह है कि चीनी की एक्स-फैक्टरी प्राइस, कारखाने से निकलते वक्त कीमत, ३२ रुपये प्रति मन हो । दूसरी बात यह है कि चीनी के वितरण पर अब कंट्रोल को ढीला किया जाये, क्योंकि चीनी का उत्पादन बहुत बढ़ गया है । तीसरी बात यह है कि गन्ने की कीमत दो रुपये प्रति मन हो और चौथी यह कि चीनी का निर्यात चीनी के उपभोक्ता के ऊपर ज्यादा भार डाल कर न किया जाये मैं इन प्रश्नों को आपके सामने स्पष्ट करना चाहता हूं ।

यदि इस सम्बन्ध में सारी स्थिति को समझ लिया जाये, तो ये स्पष्ट हो जायेगा कि वितरण पर कंट्रोल को ढीला करने का यदि कोई विरोध करता है—जिन में चीनी के कारखाने वाले भी हैं—तो उस के पीछे यह भावना है कि सरकार ने जो कीमत तय की हुई है, चीनी की कीमत उस से नीचे न आ जाये । वितरण पर जिस तरह का कंट्रोल आज रखा हुआ है, यदि उस को ढीला किया जाये, तो निश्चित रूप से, कारखाने से जिस कीमत पर चीनी बिक रही है, उस पर वह नहीं बिक सकेगी । यह कहा गया है कि चीनी का उत्पादन २४.९० लाख टन हुआ है और आशा की जाती है कि अगले साल वह २७ लाख टन हो जायेगा । यह खुशी की बात है । जब जब इस सदन में चीनी के बारे में बहस हुई है, तब तब हम ने ये आशंकायें प्रकट की हैं कि चीनी का उत्पादन जितना होना चाहिये, उतना नहीं हुआ है । यह बड़ी खुशी की बात है कि अब चीनी का उत्पादन आशा से अधिक हो गया है, जिस में गन्ना-उत्पादकों का बड़ा हिस्सा है । कल मिनिस्टर महोदय ने एक दूसरे विषय पर चर्चा करते हुए यह सही बात कही कि उन के सामने समस्या यह है कि चीनी का जो उत्पादन हो गया है, उस को वह क्या करें—किस तरह उस को मुल्क में खपायें या बाहर भेजें । इस विषय में मैं यह कहना चाहता हूं कि चीनी के उत्पादन-व्यय के सम्बन्ध में टैरिफ कमीशन से जो तय कराया गया है, उस में सभी मामलों पर अच्छी तरह से विचार नहीं किया गया है । अच्छा होता कि टैरिफ कमीशन की रिपोर्ट पर इस सदन में विचार किया जाता । चूंकि समय कम है, इसलिये

मैं उस के बारे में अभी चर्चा नहीं करूंगा । मैं सिर्फ इतना निवेदन करना चाहता हूं कि हम आंकड़ों से यह साबित कर सकते हैं कि केन्द्रीय सरकार की एक्साइज ड्यूटी और प्रान्तीय सरकारों के गन्ना कर को मिला कर भी चीनी का उत्पादन-व्यय किसी भी सूरत में ३१ रुपये ९५ नये पैसे से ज्यादा नहीं है । मैं समझता हूं कि ३८ या ३९ रुपये एक्स-फैक्ट्री प्राइस तय करने से कारखाने वालों को अनधिकृत रूप में अधिक मुनाफा मिल जाता है । मैं चाहता हूं कि इस सारे मामले पर पुनः गौर किया जाये । किसी भी सूरत में ऐसा मौका नहीं रहा है, जब कि चीनी की एक्स-फैक्ट्री कीमत ३२ रुपये से ज्यादा हो सके । लेकिन सरकार इस को तुरन्त मानने के लिये तैयार नहीं है । अगर वह मानने के लिये तैयार नहीं है, तो वह इस बारे में पूरी छट दे । तब मैं देखूगा कि किस तरह से इस एक्स-फैक्ट्री प्राइस को रखा जा सकता है ।

मेरे मित्र, श्री राजेन्द्र सिंह, ने इशारा किया कि १९४८ में गन्ने के उत्पादक को खास तौर से बिहार और उत्तर प्रदेश में दो रुपया मन मिलता था । मझे अफसोस है कि बारह साल के बाद, इस सदन में बार बार चर्चा होने के बावजूद, गन्ना उत्पादकों के द्वारा प्रबल आन्दोलन चलाने के बावजूद सरकार इस विषय में राजी नहीं होती है कि गन्ने की कीमत दो रुपया प्रति मन तय की जाये । जब यह प्रश्न उठाया जाता है, तो खाद्य मंत्री की ओर से कहा जाता है कि यदि ऐसा किया जायेगा, तो चीनी के दाम गौर बढ़ जायेंगे । यह सही नहीं है । इस समय हिन्दुस्तान में चीनी के जो दाम हैं, उतने दुनिया में कहीं नहीं है । यह कहा जाता है कि वे और बढ़ जायेंगे । मैं इस की तफसील में नहीं जाना चाहता हूं । संक्षेप में मैं सिर्फ यह कहना चाहता हूं कि यदि खाद्य मंत्री यह मानते हैं कि गन्ने की जितनी कीमत दी जा रही है, वह किसान के लिये आर्थिक कीमत है, वह किसान के लिये उचित है, तो वह इस प्रश्न को किसी विशेषज्ञ समिति के द्वारा, किसी ऐसी कमेटी के द्वारा, जो गन्ने के उत्पादन-व्यय की जांच-पड़ताल कर सके, तय करा लें । यदि ऐसी कोई कमेटी बैठती है, जो गन्ने के उत्पादन व्यय की जांच-पड़ताल करे, तो गन्ने की कीमत दो रुपये प्रति-मन से कम तय नहीं हो सकेगी । अभी खाद्य मंत्री महोदय ने कल हमें बताया है कि वह किसी ऐसी कमेटी को बनाने वाले हैं जो जितनी भी किसान की पैदावार है, उसके भावों को तय करेगी । लेकिन वह कमेटी मैं समझता हूं जल्दी आने वाली नहीं है। उन्होंने बताया कि तृतीय योजना शुरु होने से पहले वह नहीं कह सकते हैं कि ऐसी कमेटी का निर्माण हो जायेगा या नहीं । लेकिन मैं समझता हूं कि गन्ने की कीमत के प्रश्न को ज्यादा दिन तक टाला नहीं जा सकता है । जो आप बड़ी कमेटी बना रहे हैं, भले ही उस को बनाने में कुछ देर लग जाये, लेकिन गन्ने की कीमत के सवाल को एक विशेषज्ञ समिति को आप सौंपें और उससे तय करायें कि गन्ने की कीमत एक रुपया दस आना मन या एक रूपया बारह आना मन या दो रुपया मन हो । मैं समझता हूं कि उसको २ रुपये मन की दर से देना उचित होगा । चीनी की असली कीमत का जहां तक सम्बन्ध है, जैसे मैं ने कहा है वह ३१ रुपये ९५ नये पैसे ही बनती है और इससे अधिक कीमत चीनी मिल मालिकों को किसी भी तरह से नहीं दी जानी चाहिये ।

तीसरी बात मैं एक्सपोर्ट के बारे कहना चाहता हूं, निर्यात के बारे में कहना चाहता हूं । खुशी की बात है कि सरकार सोचती है कि चीनी का निर्यात किया जाये और जब चीनी का उत्पादन अधिक हो रहा है तो उसका निर्यात होना सही नीति हो सकती है । लेकिन जब निर्यात की बात की जाती है तो उसकी जो इकोनोमिक्स है, उसके जो आर्थिक पहलू हैं, उन पर ध्यान नहीं दिया जाता है । सरकार ने सितम्बर में कहा कि पचास हजार टन हम निर्यात के लिये चीनी छोड़ रहे हैं । लेकिन २५ नवम्बर तक सिर्फ

[श्री ब्रजराज सिंह]

१३,४०५ टन चीनी ही निर्यात की गई है । अगर हम पचास हजार टन निर्यात करने में सफल हो जाते हैं तो हमको विदेशी मुद्रा की शक्ल में दो करोड़ रुपया मिलेगा । इसके मुकाबले में हिन्दुस्तान सरकार को एक्साइज की शकल में १ करोड़ ४६ लाख रुपया और प्रांतीय सरकारों को गन्ना सैस की शक्ल में २६ लाख रुपया छोड़ना होगा । साथ ही साथ अगर उपभोक्ताओं द्वारा जो राशि व्यय की जायेगी उसको इसमें जोड़ दिया जाये तो पता चलेगा कि दो करोड़ विदेशी मुद्रा पैदा करने में हमें ३ करोड़ १५ लाख रुपये की हानि होगी । ऐसी सूरत में हम चीनी का निर्यात बड़े पैमाने पर नहीं कर सकते हैं ऐसा मैं समझता हूं । यह कहा जाता है कि हमारे यहां इस साल ६ लाख टन का सरपलस है और अगले साल आशा की जाती है कि ६–७ लाख टन और सरपलस चीनी हो जायेगी । अब यदि १२–१३ लाख टन चीनी को हम निर्यात करें तो मैं समझता हूं कि हिन्दुस्तान की सरकार का एक्साइज ड्यूटी की शक्ल में वे अन्य प्रकार शायद ६०–६० करोड़ रुपया निकल जायेगा और कुल हानि अगर जोड़ी जाये, तो पता नहीं कहां तक पहुंचेगी । इसलिये जैसे खाद्य मंत्री महोदय कह चुके हैं कि जब तक दुनिया के बाजार में चीनी के भाव नहीं बढ़ जाते हैं, जिनको बढ़ाने की वह कोशिश कर रहें हैं, हिन्दुस्तान से चीनी बड़ी मात्रा में बाहर नहीं भेजी जा सकती है । इसलिये सोचना होगा कि जो चीनी का उत्पादन बढ़ रहा है इसकी खपत कैसे हो ।

यह जो खपत की बात है इस पर मैं अब आता हूं । इस संदर्भ में कंट्रोल की बात कही जाती है । यह भी कहा जाता है कि वितरण पर कंट्रोल है । मैं निवेदन करना चाहता हूं कि वितरण पर कंट्रोल कतई नहीं है । कंट्रोल केवल मात्र इतना ही है कि राज्य सरकारों को कोटा दे रखा है कि वे उसे अपनी इच्छानुसार बेच लें और उस कोटे को उन्होंने, अपने नामिनीज कहिये, रिप्रिजेंटेटिव्ज कहिये या प्रतिनिधि कहिये, उनको दे दिया है और वे उसे बेचते हैं । इसका नतीजा वह होता है कि जो लोग पहले से दमियों सालों से और बीसियों सालों से इस व्यापार को करते आ रहे हैं, उनको व्यापार से अलग होना पड़ता है और नये नये आदमी जो किसी वक्त किसी खास सरकार की गुड बुक्स में हो सकते हैं, उसके पक्ष में हो सकते हैं, उनको कोटा दे दिया जाता है । वे लोग न सिर्फ ट्रेड को नहीं जानते, व्यापार को नहीं जानते, बल्कि इस ताक में रहते हैं कि कहां से उनको ज्यादा मुनाफा हो सकता है और जहां कहीं से अधिक मुनाफा हो सकता है, लेने की कोशिश करते हैं, यह चीज भी सोचने वाली है । अब दो तरह की चीनी होती है, एक डी० २९ और दूसरी बी० २९ । एक का भाव ३८ रुपये ९७ नये पैसे है और दूसरी का ३७ रुपये ८५ नये पैसे । जो ३७ रुपये ८५ नये पैसे वाली चीनी है, उसको ३८ रुपये ९७ नये पैसे कर के दे दिया जाता है और इस तरह से कारखाने वाला नाजायाज तौर पर एक रुपया दो आने का नफा उठाता है और यह भी केवल इस आधार पर कि सरकार बीच में आ रही है । चूंकि हमारे पास सरपलस है, इस लिये मैं वितरण पर कंट्रोल के फेवर में नहीं हूं ।

आज हमारे सामने समस्या यह है कि जो अधिक चीनी पैदा हो रही है उसकी खपत कैसे हो । हो सकता है कि सरकार सोचती हो कि वर्तमान में कंट्रोल को हटा देने से चीनी के भाव एक दम बढ़ जायें । मैं भी उनमें से हूं जो यह सोचते हैं कि हिन्दुस्तान के व्यापारियों ने वितरण को लेकर कई तरह की गड़बड़ियां की हैं जिससे कि उपभोक्ताओं को हानि उठानी पड़ रही है । आपने कहा है कि आप पांच लाख टन का रिजर्व स्टाक रखना चाहते हैं और उसी तरह से रखना चाहते हैं जिस तरह से आप खाद्यान्नों का रखते हैं । आप यह

पांच लाख टन का रिजर्व स्टाक रख सकते हैं खपत होने के बाद जो बचत उसको आप एक्सपोर्ट भी कर सकते हैं । ६० हजार टन चीनी बचेगी उसको आप बाहर भेज सकते हैं । ६–७ लाख टन और आ रही है, और उसकी खपत की समस्या पैदा होगी । उसके संबंध में मेरा निवेदन है कि यदि प्रांतीय सरकारें तुरन्त इस योजना को मानने के लिये तैयार नहीं हैं कि वितरण पर से कंट्रोल हटा दिया जाये तो कम से कम ऐसा करें कि पचास प्रतिशत आप दे दीजिये उनको जो पहले से इस व्यापार को करते आ रहे हैं और पचास प्रतिशत राज्य सरकारों को दे दीजिये कि इसको अपने तरीके से करें । यदि ऐसा किया गया तो पंजाब सरकार दो रुपया से छः रुपया प्रतिमन के हिसाब से जो नाजायज मुनाफा कमा रही है, वह नहीं कमा पायेगी, उत्तर प्रदेश की सरकार नहीं कमा पायेगी और ट्रेड और व्यापार को भी अपने तरीके से चलने का मौका मिलेगा । इससे उपभोक्ताओं को भी उचित दाम पर चीनी उपलब्ध हो सकेगी और दूसरी तरह के भी कई लाभ होंगे ।

मैं आशा करता हूं कि खाद्य मंत्री मेरे इस सुझाव पर ध्यान देंगे ।

श्री हेडा (निजामाबाद) : मैं वितरण के प्रश्न को, उपाध्यक्ष महोदय, पहले लेता हूं । आज उत्पादन तो काफी संतोषजनक है लेकिन वितरण व्यवस्था उतनी संतोष जनक और समाधानकारक नहीं है । इस के समाधान कारक होने का कारण यह नहीं है कि हमारा उत्पादन कम होता है, बल्कि कारण यह है कि हमारा वितरण जिस प्रकार होना चाहिये, उस प्रकार का नहीं हो रहा है, मैं पूर्ण नियंत्रण, यानी कंट्रोल के पक्ष में नहीं हूं । लेकिन निदशन या रेग्युलेशन के हक में मैं जरूर हूं । मेरी गुजारिश यह है कि मेरे सामने मेरे निर्वाचन क्षेत्र की मिसाल है । आंध्र प्रदेश शक्कर काफी पैदा करता है, जितनी उसकी जरूरत है, उससे कहीं ज्यादा मेरे निर्वाचन क्षेत्र में शक्कर पैदा होती है । हिन्दुस्तान की सब से बड़ी मिल मेरे यहां मौजूद है । बोदन और वुयुर में भी शक्कर का बहुत बड़ा कारखाना है । और भी कई शक्कर के कारखाने हैं । इसके बावजूद भी आंध्र प्रदेश के कई स्थानों में विशेषकर हैदराबाद में भी कभी कभी शक्कर के भाव एक दम चढ़ जाते हैं । इसका कारण यह होता है कि स्टाक जो होना चाहिये, कोई ऐसा समय आ जाता है, वह नहीं रहता है और व्यापारी इस से लाभ उठाते हैं और ऐसी किसी भी इस प्रकार की परिस्थिति के आ पड़ने पर वे चूकते नहीं हैं और इसका नतीजा यह होता है कि भाव बढ़ जाते हैं । लेकिन जब से आंध्र प्रदेश की सरकार ने यह नीति अपनाई है और निजाम शूगर फैक्टरी को यह कहा है कि हैदराबाद के अन्दर काफी स्टाक रक्खा जाए तब से हैदराबाद शहर के भाव में एक प्रकार का निर्देशन पैदा हुआ है । आगे चल कर यह नीति अपनाई है कि बेजवाडा के अन्दर भी हमें एक प्रकार का स्टाक रखना चाहिये और उसका परिणाम यह हुआ कि बेजवाडा के अन्दर भी भाव का ठीक प्रकार से निर्देशन हो रहा है । मेरी गुजारिश है कि फैक्ट्रीज को निर्देश दिया जाए कि हर उन शहरों में जिन की आबादी एक लाख या उस से अधिक है वहां वे अपना इतना स्टाक रखें जो वक्त जरूरत काम आ सके और अगर फैक्ट्रीज नहीं रख सकती हैं तो गवर्नमेंट उस स्टाक को रखे और अगर ऐसा किया गया तो भावों के बढ़ने की सम्भावना नहीं रहेगी ।

मैं चिन्तित हूं मद्रास आदि राज्यों के संबंध में जहां पर चीनी का कम उत्पादन होता है और बीच बीच में भाव एक दम से बढ़ जाते हैं जिस के कारण वहां असंतोष पैदा होता है । स वास्ते मैं आशा करता हूं कि मेरी इस सूचना के ऊपर खाद्य मंत्री महोदय अवश्य ध्यान देंगे ।

जहां तक गन्ने के मूल्य का सम्बन्ध है,

[श्री हेडा]

यह सवाल अहम है और यह सवाल हमेशा हमारे दिलों के अन्दर विचलित करता रहता है लेकिन अभी तक इसका ठीक तौर पर कोई हल सामने नहीं आया है। इस प्रजातन्त्री दौर के अन्दर जबकि हम वैज्ञानिक दृष्टि से हर तरफ देख रहे हैं यह प्रश्न कितना भी पेचीदा क्यों न हो, पर ऐसा नहीं है कि जिस का कोई ठीक खातिर खा हल निकल पाये। एक तरफ फैक्टरी के हित को हमें ध्यान में रखना है, दूसरी तरफ शक्कर खाने वालों के हितों को ध्यान में रखना है और तीसरी तरफ गन्ना पैदा करने वालों के हित को ध्यान में रखना है। इन तीनों को अगर हम ने ध्यान में रखना है और इनके हितों का समन्वय करना है, तो कोई ना कोई फार्मूला हमें निकालना होगा, फिर चाहे वह सिसमा फार्मूला हो या मौडीफाइड कोई और फार्मूला हो। इस प्रकार के किसी फार्मूले को तय करने से हमें कई लाभ होंगे। एक लाभ तो यह होगा कि गन्ना पैदा करने वाला जो किसान है वह अच्छी किस्म का और अधिक से अधिक गन्ना पैदा करेगा। आज जब हम सिसमा फार्मूले की बात करते हैं तो कुछ हमारे बिहार और उत्तर प्रदेश के भाइयों की तरफ से शिकायत होती है कि जो व्यापारी है वह काश्तकार को चूस लेगा। उनकी दलील है कि वहां का काश्तकार जानता है सिस्मा फार्मूले के कम्पलीकेशन्स को, उस की उलझनों को, इसलिये व्यापारी जो भाव देगा उसे वह लोग और शक्कर की जो रिक्वरी है वह उसे कम बतायेगा। इस प्रकार से काश्तकार को नुकसान होगा। इस का बड़ा आसान इलाज है। गन्ना पैदा करने वालों का प्रतिनिधि वहां जाये, गन्ना पैदा करने वाला हर काश्तकार शायद इतना समझदार न हो, लेकिन उन का जो प्रतिनिधि वहां जाता है, वह भी इतना समझदार नहीं होगा। यह समझ में नहीं आ सकता है। जो उन का प्रतिनिधि हो वह वहां जाये, जैसा कि साउथ इंडिया की फैक्टरीज में होता है। वहां जो प्रतिनिधि रहेगा वह इसाकी नाप रक्खेगा कि शक्कर की रिक्वरी कितनी है। अगर शक्कर कम आती है तो उस के बतलाने के बाद हिसाब हो जाता है और इस प्रकार इस फार्मूले के आधार पर ठीक कीमतें तय हो जाती हैं।

16 hrs.

इस प्रश्न के सम्बन्ध में एक और चीज बतलाई गई है और वह यह है कि दक्षिण के अन्दर हम देखते हैं कि न सिर्फ गन्ना अच्छे किस्म का होता है और ज्यादा परिमाण में प्रति एकड़ प्रोडक्शन होता है, बल्कि शक्कर का उत्पादन ज्यादा होने की वजह से वहां की फैक्टरियों की जो कीमत रहती है, उस के बखिलाफ उत्तर प्रदेश और बिहार के काश्तकारों को शिकायत है। मैं उन से नम्र निवेदन करना चाहूंगा कि जहां दक्षिण में दूसरी मुसीबतें हैं वहां उन को शक्कर से थोड़ा लाभ होजाता है। वहां गर्मी ज्यादा है और सूर्य का प्रकाश भी ज्यादा मिलता है इसलिये वहां के काश्तकारों का गन्ना पैदा करने का परिमाण हमेशा उत्तर के मुकाबले ज्यादा रहेगा। सर्दी के मौसम में जो गन्ने की पैदाइश होती है वह रुक जाती है या कम हो जाती है। दक्षिण में यह बात नहीं है। वहां बारह महीने गर्मी रहती है, जैसा कि मजाक के तौर पर कहा जाता है कि मद्रास के अन्दर तीन मौसम होते हैं, हाट, हाटर और हाटेस्ट इसलिये वहां जो परिस्थिति है उस में अगर गन्ना ज्यादा पैदा होता है तो उस में आश्चर्य की बात नहीं होनी चाहिये जो अच्छा काश्तकार है वह यह सोचेगा कि अगर मद्रास में शक्कर की रिक्वरी ज्यादा है, तो उसे यहां भी बढ़ाया जाना चाहिये। मेरे मित्र कहते हैं कि काश्तकार को २ रु० ६ आ० प्रति मन खर्च करना पड़ता है गन्ने की पैदावार में इस प्रकार की कई चीजें हर जगह कही जाती हैं। मैं चूंकि खुद यहां पर इस प्रकार के निर्वाचन क्षेत्र को रिप्रेजेन्ट करता हूं इसलिये जब मैं अपने यहां जाता हूं तो मुझ से खुद कहा जाता है कि हमें जो कीमत दी जाती है वह बहुत कम

है, और हमारी कास्ट बहुत ज्यादा है । कास्ट क्या है और क्या नहीं, यह कहना तो बहुत मुश्किल है, लेकिन एक मोटी बात समझ में आती है । अगर गन्ना पैदा करने की कास्ट जो कीमत मिली है, उस से अधिक है, त क्या वजह है कि ग ने की पैदावार बढ़ती जा रही है ? किसान अब भी गन्ना पैदा करता जा रहा है और गन्ने के प्रोडक्शन का प्रतिशत सुधरता जा रहा है ? उस के बजाय वह चावल और कोई चीज पैदा क्यों नहीं करता ? इस सवाल का जवाब हमें नहीं मिलता । इसलिये मैं यह अर्ज करूंगा कि हमें इस चीज को वैज्ञानिक ढंग से सोचना चाहिये । बात यह है कि कीमत तय होने के लिये राजनीतिक दबाव लाया जाता है और राजनीतिक दबाव ला कर १ रु० १० आ०, १ रु० १२ आ०, या २ रु० प्रति मन या इसी प्रकार की कोई और कीमत निर्धारित कराने की कोशिश की जाती है । यह गलत तरीका है । इस के बजाय सच्चा तरीका यह है कि जो शक्कर की रिक्वरी हो, उस की कीमत के अनुसार काश्तकार को दिया जाय ।

जहां तक निर्यात का सवाल है, मैं इतना ही कहना चाहूंगा कि मंत्री महोदय इस में बहुत तेजी नहीं कर सकते । जैसा श्री ब्रज राज सिंह ने कहा, जब ५ लाख टन शक्कर का स्टाक आप के पास हो जाये उस के बाद सरकार चाहे जिस भाव पर बाहर भेजे । जो यह कहा जाता है कि बाहर शकर भेजने से हमारा नुकसान है, इस से मैं सहमत नहीं हूं । २ करोड़ रु० की चीनी बाहर भेजने से हमें साढ़े तीन करोड़ रु० का नुकसान होगा, इस से मैं सहमत नहीं हूं ।

पंडित मुनीश्वर दत्त उपाध्याय (प्रतापगढ़) : उपाध्यक्ष महोदय, यह जो शक्कर का विषय है वह दरअस्ल मीठा तो बहुत है लेकिन साथ ही ऐसा है और इस के इतने पहलू है कि अगर हम उन पर विचार करते जायें तो तरह तरह की रायें बनती जाती हैं और रास्ता जो है वह अवरुद्ध होता जाता है, कोई साफ रास्ता नहीं मिल पाता । हमारे उत्पादान की स्थिति जो इस वक्त है वह काफी अच्छी है, और जो हम बाहर से शक्कर मंगाते थे, वह मंगाना हमारा बन्द हो गया है और इस स्थिति में हम आ गये हैं कि बाहर शक्कर भेज सकते हैं । परन्तु बाहर शक्कर भेजने में जो हमारी दिक्कतें हैं, उन्हें भी हमारे साथियों ने यहां पर बतलाया है । वक्त नहीं है, नहीं तो मैं उन को दोहराता । पर अगर हम बाहर नहीं भेज सकते हैं तो फौरन हम यह सोचने लगते हैं कि हमारे पास जो फाजिल शक्कर है उस का हम क्या इस्तेमाल करें, और क्या तरीका उस का हो । खामख्वाह हम इस बात पर आ जाते हैं कि इस को यहां बाजार में छोड़ देना चाहिये अर्थात् नियंत्रण हटा देना चाहिये और उसका जो नतीजा हो वह हो । दरअस्ल यह अच्छा लगता है कि इसी रास्ते पर आगे बढ़ कर हम सोचें । लेकिन इस के साथ ही जो बाधायें हैं उन पर अगर हम अपना दिमाग ले जायें तो समझ में नहीं आता कि यह कितना पेचीदा सा प्रश्न है ।

इस समय जो हमारे पास ५ या ६ लाख टन का मार्जिन है, उस ५ या ६ लाख टन के मार्जिन को रख कर अगर हम सोचें कि अब तो हम काफी अच्छी हालत में हो गये, अब हम को चीनी का कंट्रोल छोड़ देना चाहिये, डिकंट्रोल जैसी बात हो जाये, तो उस का खराब असर हम पर पड़ सकता है । अभी तो कुछ ऐसा मालूम होता है कि पैदावार बढ़ती जा रही है, दिन पर दिन मालूम होता है उत्तर प्रदेश में कि एकरेज बढ़ता जा रहा है, लेकिन अगर हम इसको छोड़ दें, डिकंट्रोल कर दें और कीमतें घटने लगें, तो एक या दो सालों में कहां पहुंच जायेंगे, यह नहीं कहा जा सकता । अब अगर हम इस को नहीं छोड़ते हैं, तो इस का उपयोग क्या करें ? इसलिये इसे बाहर ही भेज सकते हैं, भारत की हालत ऐसी है कि कीमतें शक्कर की ज्यादा हैं, और इस कीमत पर कोई लेने वाला नहीं, इसलिये इस सिलसिले में काफी दिक्कत हो रही है। अमरीका से बात हो रही है, पता नहीं

पंडित मुनीश्वर दत्त उपाध्याय]

वह कहां तक मुफीद हमारे लिये हो सकता है, ऐसा जान पड़ता है। ऐसी हालत में हम क्या करें ? एक तरफ हमारे मित्र कहते हैं कि ईख की कीमत जो है उसे बढ़ा दिया जाये। अभी जो हमारी कीमत है वही हमें हजम नहीं हो रही है, ऐसा मालूम पड़ता है कि उस को बढ़ाने का असर लाजिमी तौर पर शक्कर की कीमत पर पड़ना चाहिये और पड़ेगा। इस तरह से हमारी शक्कर की कीमत भी बढ़ जायेगी। लिहाजा मैं समझता हूं कि इसको इस वक्त न सोच कर के थोड़े दिन तक इस समस्या को हम ऐसे घाट पर लावें जहां से हम कोई साफ रास्ता निकाल सकें।

दूसरी बात हमारे मित्र और कहते हैं कि हमारी शक्कर की कीमत जितनी इस वक्त है, उस से घटनी चाहिये। उस के जो इंग्रीडिएन्ट्स हैं उन सारों की कीमत तो बढ़ जानी चाहिये लेकिन जो शक्कर की कीमत है वह घटाई जानी चाहिये, वह दोनों बातें मेरी समझ में नहीं आतीं। इस वास्ते कि मैं नहीं समझता, इस रास्ते पर चलना किसी के लिये सम्भव है, चाहे काश्त और पैदावार कितनी बढ़ रही हो। आप कोई और रास्ता निकालें, इस में मुझे दिक्कत मालूम होती है।

तीसरी बात हमारे पास बचे स्टाक की है, जिस का एक्सपोर्ट किया जा सकता है, जैसा मैं ने निवेदन किया। मेरे कुछ और मित्रों ने कहा कि ५ या ६ लाख टन शक्कर रख ली जाये, और रख कर दी जाये। रख कर दिये जाने में जो सब से बड़ा खतरा है वह यह है कि अभी अगर हम, एक्सपोर्ट की तरफ नहीं झुके और बाजार में भेजने लगे, जैसा कि सुझाव दिया गया है कि हम आधी शक्कर बाजार के लिये छोड़ दें, प्रस्तावक साहब ने भी कहा कि ५० प्रतिशत चीनी हम छोड़ दें, तो हमें दिक्कत हो सकती है। यह दोहरी व्यवस्था है जिस पर जा कर हम कुछ नहीं कर सकेंगे। लगता है कि दिमाग में इस बात की परेशानी ज्यादा है कि वितरण जो है उस में बहुत करप्शन है, उस में नेपोटिज्म है, उस में पक्षपात है और भ्रष्टाचार है। यह चीज दिमाग पर हावी है। तरीका हम निकालने का सोचते हैं तो मैं यह सोचता हूं कि इस ऐडमिनिस्ट्रेशन को दुरुस्त किया जाये और भ्रष्टाचार का अन्त किया जाय। मेरे मित्र ने कहा कि कंट्रोल में कांग्रेस वालों की मार्फत वितरण होने लगता है, और मैं समझता हूं कि हमारे और भी कांग्रेसी मित्र जो उठेंगे वे बड़े जोर में कहेंगे कंट्रोल होना चाहिये। डिकंट्रोल होना चाहिये। कंट्रोल से कोई कांग्रेसी सहमत हो ऐसी कोई बात नहीं है। खुद मैं भी कंट्रोल का समर्थक होऊं ऐसी कोई बात नहीं है। लेकिन जो हालत हमारे सामने है उन हालात में हमें कुछ रास्ता निकालना है। यह समस्या बहुत दिनों से हमारे सामने है। ऐसी हालत में अगर किसी एक या दो साल में हमारे पास बचत हो जाती है और हम सोचने लगते हैं कि डिकंट्रोल कर दें या एक्स्पोर्ट करना शुरू कर दें तो ऐसा निर्णय करना जल्दबाजी होगी। इसमें सन्देह नहीं कि डिकंट्रोल हमारा लक्ष्य होना चाहिए। और जितनी जल्दी हो सके हमको उस लक्ष्य पर पहुंचने का प्रयत्न करना चाहिए। लेकिन उस लक्ष्य तक जाने में जो खतरे हैं उनको बचाते हुए हमें उस लक्ष्य की ओर जाना चाहिए।

ऐसी हालत में मेरा निवेदन है कि यह जो आज हमारे पास मार्जिन है इससे हम कुछ फारिन एक्सचेंज पैदा कर सकें तो वैसा करने की कोशिश करनी चाहिए क्योंकि फारिन एक्सचेंज हमारे लिए बहुत जरूरी है और उसके बगैर हमारा काम नहीं चल सकता। हमको फारिन एक्सचेंज प्राप्त करने के लिए कोई न कोई रास्ता निकालना चाहिए, चाहे वह घाटा उठाकर ही क्यों न करना हो। और धीरे धीरे हमको डिकंट्रोल की तरफ जाने का भी प्रयास करना चाहिए

और जब हम ठीक समझें तो डिकंट्रोल कर दें। लेकिन हमको ऐसा करते समय यह देख लेना चाहिए कि ऐसा करने से पैदावार तो नहीं घट जाएगी। क्योंकि अगर पैदावार घट जाती है तो हमारी सारी स्कीम ही खत्म हो जाएगी। तो हमको पैदाबार बढ़ाने की अपनी योजना पर जोर देते रहना चाहिए और पैदावार बढ़ाकर हमको फारिन एक्सचेंज प्राप्त करने का प्रयत्न करना चाहिए और अगर हमारे पास काफी मारजिन हो जाए और स्थिति स्थिर हो जाये और हम देखें कि हम सब पहलुओं को संभाल सकते हैं तो हम डिकंट्रोल भी करें और चीनी को सस्ता भी करें और एक्सपोर्ट भी करें।

श्री स० मो० बनर्जी (कानपुर) : उपाध्यक्ष महोदय, मेरे मित्र राजेन्द्र सिंह ने जो सुझाव रखा है मैं उसका समर्थन करता हूं।

हम देखते हैं कि गन्ने का उत्पादन बढ़ा है और गन्ने की कीमत भी, माननीय मंत्री महोदय कहेंगे कि धीरे धीरे दिन पर दिन बढ़ाने की कोशिश रही है और कुछ बढ़ी भी है। उसके बाद अगर हम मुकाबला करें तो चीनी का उत्पादन भी बढ़ा है और २४ लाख टन से भी ज्यादा हुआ है और जहां-तक मुझे मालूम है यह और भी आगे बढ़ने वाला है।

हमारे सामने अब यह सवाल आता है कि जब देश में चीनी का उत्पादन बढ़ रहा है तो क्या इस पर कंट्रोल रहना चाहिए। यह एक मुख्य सवाल है। इसका जवाब केवल यह कह कर नहीं दिया जा सकता कि कंट्रोल की जरूरत है। बहुत से लोग आज कंट्रोल के खिलाफ हैं और जैसा कि मेरे माननीय दोस्त उपाध्याय जी ने कहा कि बुनियादी तरीके से वह भी कंट्रोल के खिलाफ हैं। उनका भी आखिरी लक्ष्य कंट्रोल नहीं है। मुझे डर है कि यह कंट्रोल भी कहीं हिन्दुस्तान में इस तरह घर न कर जाए जैसे कि प्रिवेंटिव डिटेंशन ऐक्ट घर कर गया है और उसकी बार बार आयु बढ़ा दी जाती है।

इसलिए मैं चाहता हूं कि माननीय मंत्री जी आज इस बात पर प्रकाश डालें कि जब देश में चीनी का उत्पादन बढ़ रहा है तो वह कंट्रोल क्यों नहीं तोड़ देते। क्या उनको व्यापारियों पर विश्वास नहीं रहा? या किस के ऊपर विश्वास नहीं रहा यह वह बतावें। आज देश में यह किसकी मांग है कि कंट्रोल रहना चाहिए। क्या यह मिल मालिकों की मांग है, या व्यापारियों की मांग है, या उपभोक्ताओं की मांग है या सरकार की मांग है। क्या जो दलीलें व्यापारी हमारे सामने देते हैं वह सही हैं और क्या जो बार बार उनको आश्वासन दिया गया है उसके पीछे कुछ तथ्य है? तो मैं समझता हूं कि अब समय आ गया है कि इसके ऊपर विचार किया जाए और सीरियसली विचार किया जाए कि कंट्रोल रहना चाहिए या नहीं रहना चाहिए। मैं यह एक मिनट के लिए भी नहीं कहना चाहता कि कंट्रोल को हटाने से पहले ऐसी बन्दिशें न कर ली जाएं कि कोई दाम बढ़ जाए। क्योंकि आखिर को हम इन्सान की जिन्दगी के साथ और अपने बच्चों की जिन्दगी के साथ एक्सपेरीमेंट नहीं कर सकते। चीनी की हालत जो पहले देश में आ चुकी है वह आपको मालूम है और एक समय था जब कि चीनी के बारे में यह समझा जाता था कि इसमें राजनीतिक चीजें चल रहीं हैं, इसमें भ्रष्टाचार चल रहा है और कुछ लोक समझने लगे थे कि चीनी में भ्रष्टाचार घर बना चुका है।

तो मैं समझता हूं कि वह सवाल हमारे सामने मुख्य सवाल है। आज इस बारे में देश में ओपीनियन बटी हुई है, कुछ लोग मांग करते हैं कि कंट्रोल रहना चाहिए तो कुछ लोग मांग करते हैं कि कंट्रोल हटना चाहिए। सरकार कहती है कि उसका आखिरी लक्ष्य डिकंट्रोल करने का है।

[श्री स० मो० बनर्जी]

मैं भी बेसिकली कंट्रोल के खिलाफ हूं। तो इसलिए मैं चाहता हूं कि आज मंत्री महोदय इस बात पर प्रकाश डालें कि डिकंट्रोल करने में क्या खतरा है और वे कौन सी चीजें हैं जिनकी वजह से दाम बढ़ जाएगा। अगर ऐसा खतरा है तो मैं उनसे दरख्वास्त करूंगा कि न सिर्फ चन्द सूबों में कंट्रोल हो बल्कि सारे देश में कंट्रोल हो।

जहां तक दामों में कमी का सवाल है, होलसेल प्राइस में कोई कमी नहीं है। उत्तर प्रदेश में या कानपुर में चीनी का दाम एक रुपए एक आने या एक रुपए दो आने सेर है। लेकिन आप साउथ में चले जाए, वहां चीनी का दाम एक रुपए आठ आने और एक रुपए दस आने है। इस तरह के आंकड़े मेरे पास हैं, हो सकता है कि वे गलत हों। माननीय उपमंत्री जी जो कि साउथ से आते हैं वह शायद सही आंकड़े बताएंगे। लेकिन साउथ वालों की शिकायत है कि जो शक्कर साउथ में पैदा होती है वह साउथ वालों को दी जाए, ऐसा करने से हो सकता है कि उसके दाम कुछ घटें। वहां डिस्ट्रिब्यूशन कंट्रोल नहीं है। लेकिन उत्तर प्रदेश में, बिहार में और पंजाब में तमाम चीनी को कंट्रोल करके डिस्ट्रिब्यूशन में भी कंट्रोल रखा गया है। एक्स फैक्टरी प्राइस केन्द्रीय सरकार कायम करती है और उसके बाद सूबों की सरकार को दे दी जाती है कि वह कंट्रोल करें, वहां पर प्राइस फिक्सेशन करें। यह चीज मेरी समझ में नहीं आती। मैं समझता हूं कि यह जो कंट्रोल का पूरा ढांचा है यह हमारे सामने आना चाहिए। जो लोग चीनी के कंट्रोल के खिलाफ हैं वह कहते हैं कि माननीय मंत्री जी ने कहा था कि चीनी की हालत में सुधार हो जाएगा तो वे एक मिनट भी देर नहीं करेंगे और डिकंट्रोल कर देंगे। उनके उन भाषणों को लोग अपनी जेबों में लिए फिरते हैं, और वह बार बार पूछते हैं कि कंट्रोल के बारे में क्या होगा। तो मैंने यह मुख्य सवाल उनके सामने रखा है और मैं आशा करता हूं कि वह इसका जवाब देंगे।

अभी चीनी का प्रोडक्शन बढ़ा तो फायदा किसको हुआ यह मेरी समझ में नहीं आया। उपभोक्ता को फायदा नहीं हुआ। मैं भी एक उपभोक्ता हूं और बालबच्चे वाला हूं। मैं देखता हूं कि चाहे चीनी का उत्पादन २० लाख टन हुआ या २१ लाख टन हुआ या २४ लाख टन हुआ, लेकिन उसका दाम एक रुपए एक आने और एक रुपए दो आने से कम नहीं हुआ। मैं तो यह सुनता आया था कि जितने आने मन गन्ना होगा उतने ही रुपए मन चीनी होगी। अगर गन्ने का दाम २ रुपए मन है तो चीनी का दाम ३२ रुपए मन होना चाहिए। उस बात का क्या हुआ? तो मैं यह अर्ज करना चाहता हूं कि इस बारे में बहुत सी चीजें सामने रखी जाती हैं। मेरा तो कहना है कि अगर कंट्रोल की वाकै जरूरत है तो वह रखना चाहिए, और अगर उसकी वाकै जरूरत नहीं है तो नहीं रहना चाहिए ताकि सब भाइयों को इत्मीनान हो जाए कि अब हालत सुधर गयी है। और अगर फिर भी कोई समाजविरोधी तत्व चीनी के दाम बढ़ाते हैं तो कोई ऐसी चीजें रखनी चाहिए कि उनको सजा मिल सके। मैं अपनी बात कह चुका लेकिन चीनी के बारे में तमाम बात कहने के बाद भी एक ही बात कहके परेशान हो जाता हूं : करने को गरीब ने क्या न किया माथे का लिखा फिर भी न गया।" आज हर उपभोक्ता और काश्तकार यही कहता है और अपनी तकदीर को कोसता है। आज हालत यह है कि गन्ने का दाम पौने दो रुपए से या एक रुपए दस आने से दो रुपए हो नहीं सकता, चीनी का दाम घट नहीं सकता। इसलिए मैं कहूंगा कि अगर वाकै कंट्रोल को रखना जरूरी है तो रखना चाहिए लेकिन राजनीतिक कंट्रोल

न हो, मिलमालिकों को खुश करने के लिए कंट्रोल न रखा जाए। मैं आशा करता हूं कि माननीय मंत्री महोदय इसका जवाब देंगे और हमारी फ्रेंकनैस से यह न समझेंगे कि हम कंट्रोल के माफिक है या खिलाफ़ हैं। अगर वह समझते हैं कि कंट्रोल वाकै जरूरी है तो रहना चाहिए नहीं तो नहीं रहना चाहिए। हम तो भ्रष्टाचार के खिलाफ हैं। भ्रष्टाचार नहीं होना चाहिए।

चौ० रणबीर सिंह (रोहतक) : उपाध्यक्ष महोदय, यह सवाल देश के सामने पहली दफ़ा नहीं आया है। अगर इस के इतिहास में जाया जाये, तो मालूम होगा कि इसका एक अजीब सा इतिहास है। मेरे ख्याल में यह चौथी दफ़ा है और इस से पहले देश को तीन चार दफ़ा यह बताया गया कि हमारे देश में चीनी की पैदावार जरूरत से ज्यादा है और इस विषय में देश से बाहर चीनी भेजने का भी जिक्र किया गया। देश से बाहर चीनी नहीं गई। जहां तक चीनी के ज्यादा होने का ताल्लुक था, पिछला इतिहास यह कहता है कि पता नहीं किस तरीके से चीनी के व्यापारियों या बड़े-बड़े मिलमालिकों ने इस जिक्र के फ़ौरन बाद चीनी का भाव बढ़ा दिया और फिर चीनी की शार्टेज का नारा देश में इतने जोर से लगा, जितना पहले नहीं लगा था। हमारे आज के मंत्री महोदय, श्री एस० के० पाटिल, बहुत मजबूत आदमी हैं। इसलिए मैं उम्मीद नहीं करता कि अब पहले वाला नारा, या पहले वाला इतिहास दोहराया जायेगा। मैं उम्मीद करता हूं कि उन की मजबूती की जो मशहूरी है, उसी मजबूती के साथ वह आगे बढ़ेंगे। लेकिन मुझे खदशा है कि जो नारा लगाया जा रहा है कि चीनी ज्यादा है, वह कोई सही नहीं है। यह बात सही है कि चीनी की कीमत बढ़ी है। वैसे यह कहा जाता है कि जिस चीज की कीमत बढ़ जायेगी, उस का इस्तेमाल कम हो जायेगा, लेकिन इस से विपरीत नतीजा अगर किसी चीज में निकला है, तो वह चीनी है। चीनी की कीमत बढ़ी, उस के उपभोक्ता भी बढ़े और चीनी की खपत की तादाद भी देश में बढ़ती गई। कई भाई बड़े जोर से कहते हैं कि चीनी की कीमत घटनी चाहिए, उस से उस के इस्तेमाल में बढ़ोतरी होगी। मैं नहीं समझता कि इस से उस के इस्तेमाल में कुछ फर्क पड़ता है। यह इतनी मीठी चीज है कि आदमी एक दो आने कम ज्यादा देने में ख्याल नहीं करता है।

कई दोस्तों की तरफ से पंजाब का बार बार जिक्र किया गया है। कइयों को शौक है पंजाब का जिक्र करने का। मंत्री महोदय ने भी इशारा किया था पंजाब सरकार के खिलाफ़। मैं तो नहीं मानता और पंजाब सरकार भी नहीं मानती कि वह कोई मुनाफ़ा कर रही है, लेकिन अगर बहस के लिये मान लिया जाये कि कुछ मुनाफा पंजाब सरकार ने किया, तो वह मुनाफ़ा पंजाब सरकार ने पंजाब के लोगों से और लोगों की खातिर किया। इस के अलावा हिन्दुस्तान की सरकार बारह रुपये मन सैस लेती हैं। वह भी देखे कि वह इस मुनाफे में शामिल है या नहीं। जिस तरह उस का ध्येय यह हैं कि वह बारह रुपये मन ले कर इस देश की तरक्की करना चाहती है, उसी तरह यदि पंजाब सरकार ने एक दो लाख रुपया बनाया है, तो उन क भी ध्येय है कि पंजाब की तरक्की हो। उपध्यक्ष महोदय, आप जानते हैं कि इस देश में ग़रीब आदमी—जिसे ग़रीब कहना चाहिये—गुड़ और शक्कर इस्तेमाल करता है। हां, ह्वाइट कालर्ड जिन्हें कहते हैं, वे जरूर चीनी माल रते

उपाध्यक्ष महोदय : उन दो में माननीय सदस्य किन में हैं ?

चौ० रणबीर सिंह : मैं क्या बताऊं ? वह तो लोगों ने देखना है। मुझे ज्यादा इस में जाने की जरूरत नहीं है।

[चौ० रणवीर सिंह]

श्री हेडा ने कहा कि लोग एतराज करते हैं कि गन्ने की कीमत कम है, लेकिन गन्ने की पैदावार बढ रही है और जो आदमी गन्ना बोता है, वह ज्यादा तरक्की कर रहा है। मैं उन से सहमत नहीं हूं। शायद उन को मालूम नहीं है। वह कहते हैं कि वे लोग दूसरी चीज क्यों न पैदा करें। उन को अन्दाज नहीं हैं कि एक एकड़ में जितना गन्ना पैदा हो सकता है, उतनी दूसरी चीज नहीं हो सकती है। एक एकड़ में अनाज की पैदावार औसतन दस बारह मन हो सकती हैं, जब कि गिरे से गिरे इलाके में भी गन्ने की पैदावार २५० मन है, जिस से पच्चीस मन चीनी पैदा होती हैं और उस की कीमत दस बारह मन अनाज से कई गुना ज्यादा है—इकानोमिक वैल्यू में कोई सौलह गुना फ़र्क होता है। लेकिन गन्ना ज्यादा पैदा करने की यह भी वजह नहीं है। आप जानते हैं कि पंजाब में बहुत वाटरलागिंग हुआ है। मैं अपने जिल के बारे में बता सकता हूं पंजाब में सब से ज्यादा गन्ना रोहतक जिले में होता हैं। जो जिला वाटरलागड हो गया है, अगर उस में कोई फ़सल पैदा हो सकती है—किसान के फ़ायदे के नुक्ता नजर से भी और वैसे भी—तो वह गन्ना ही है। गन्ने की ज्यादा पैदावार की वजह यह नहीं हैं कि किसान उससे ज्यादा मुनाफ़ा कर सकता है। उस की वजह यह है कि किसान गन्ना पैदा करने पर बजबूर है वह कोई दूसरी फ़सल पैदा नहीं कर सकता है। आज देश में पहले के मुकाबले में ६० लाख एकड़ भूमि वाटरलागड या सैमीवाटरलागड एरिया बन गई है। इस लिये अगर कोई समझता है कि गन्ने का काश्तकार ज्यादा मुनाफ़ा कमाता हैं, इसलिये वह गन्ना ज्यादा बोता है, तो वह गलत हैं। इसके साथ ही जो भाई यह समझते हैं कि गन्ने की कीमत को घटा कर वह देश की हालत को ठीक कर सकते हैं, वे गलत हैं। हां, गन्ने की कीमत का थोड़ा बहुत असर पैदावार पर पड़ता है। जब जब गन्ने की कीमत घटाई गई, तब तब गन्ने की पैदावार भी घटी और शूगर बाहर से आई और देश को खसारा हुआ। इसलिये इन तजुर्बों से हम बचें।

लेकिन अगर फ़र्ज कीजिये कि गन्ने की पैदावार या चीनी की पैदावार बढ़ गई, तो हमें उस से क्यों डरना चाहिये? वह तो एक अच्छी चीज हैं। मैं श्री राजेन्द्र सिंह के किसी नारे में क्यों आऊं और मुझे इस कंट्रोल से डर क्यों हो? अगर गन्ने और चीनी की पैदावार बढ़ गई है, तो यह मेरा ध्येय है, यह मेरे ध्येय के अनुसार ही हुआ है और इससे घबराने की कोई बात नहीं हैं। व्यापारियों का एक वर्ग जो नारा लगाता है, उसके पीछे एक स्वाहिश है। आज आठ आने फ़ी मन के हिसाब से मिल वाले उसको देते हैं, जो दिल्ली से या स्टेट से परमिट लेता है। आगे गन्ने की डिस्ट्रिब्यूशन के बारे में हालात बदलेंगे। अगर यह मुनाफ़ा रखना है, तो, चूंकि हमारा मकसद है सर्विस को-आपरेटिव्ज को बढ़ाना और को-आपरेटिव सैक्टर को मजबूत करना, वह क्यों न सिर्फ़ को-आपरेटिव सैक्टर के जरिये ही किया जाये? हो सकता है कि मंत्री महोदय जिक्र करें कि पंजाब सरकार या पंजाब की को-आपरेटिव सोसायटीज ने ज्यादा मुनाफ़ा किया हो। वह नहीं किया होगा, लेकिन अगर किया हैं, तो वह बहुत बुरा नहीं है। वह सारे समाज और प्रदेश के लिये है। अगर को-आपरेटिव सोसायटी कोई नाजायज मुनाफ़ा करती हैं चोर बाजारी में जा कर, तो वह गलत हैं, लेकिन अगर आठ आने फ़ी मन के हिसाब से मुनाफा कर के हम सर्विस को-आपरेटिव्ज को मजबूत कर सकते हैं, या छोटे छोटे खांडसारी यूनिट्स देहात में सर्विस को-आपरेटिव्ज की मार्फ़त लगवा सकते हैं, तो मैं समझता हूं कि यह देश के लिये खून होगा।

इस बारे में मेरी राय साफ़ ह और मैं श्री उपाध्याय की तरह दायें बायें नहीं कहना चाहता हूं और वह यह है कि कंट्रोल रखने से देश को फ़ायदा हुआ है। चीनी के कंट्रोल से देश और किसान को फ़ायदा रहेगा। । हां, व्यापारी को ज़रूर नुक्सान रहेगा।

श्री विश्वनाथ राय : उपाध्यक्ष महोदय, इस विषय पर जो चर्चा हो रही है, उस से भारत में चीनी खाने वालों के अलावा लगभग दो करोड़ किसानों और दो लाख मज़दूरों का सम्बन्ध है। इस विषय पर पहले संसद् के काल में और इस में भी समय समय पर विचार हुआ है। यदि भविष्य में भी यह समस्या रह गई, तो हमें आगे भी इस पर सोचना पड़ेगा।

गन्ने और चीनी की पैदावार के बारे में यह कहा जाता है कि वह पैदावार बढ़ी है और आशा से अधिक बढ़ी है। द्वितीय पंच-वर्षीय योजना में चीनी-उत्पादन का जो लक्ष्य था, उस को हम ने दो साल पहले ही पूरा कर दिया और अब हम आगे जा रहे हैं। इस सम्बन्ध में चीनी के एक्सपोर्ट, चीनी का दर कितना हो, गन्ने का दर कितना हो, इस पर भी विवाद होता है। कांग्रेस-विरोधी दल जहां यह कहते हैं कि गन्ने का भाव और ऊपर होना चाहिए, वहां दूसरे ही क्षण वे यह भी कहते हैं कि चीनी का भाव कम होना चाहिये और साथ ही जो मज़दूर इस व्यवसाय में काम करते हैं, उन की तन्ख्वाह भी ज्यादा होनी चाहिये। देखने को तो ये बातें स्पष्ट मालूम होती हैं, लेकिन इन तीनों बातों का सामंजस्य कैसे होगा, इस विषय में कोई सुझाव नहीं आता है।

यह सही है कि कांग्रेस सरकार ने इतना तो किया है कि जहां पर चीनी की मिलों में काम करने वाले मज़दूरों का वेतन पहले दस रुपये महीना था, वह अब किसी फ़ैक्ट्री में ५५ रुपये से कम नहीं है। चीनी का दर कुछ महंगा ज़रूर हुआ और उसके कई कई कारण हैं। पिछले विश्व-युद्ध के बाद सारी दुनिया में और चीज़ों के भाव बढ़े। उस का असर भारत पर भी पड़ा। इसलिये चीनी के भाव का बढ़ना स्वाभाविक था। यह कोई आश्चर्य की बात नहीं थी।

यह बात ज़रूर उठती है कि उत्तर भारत में, या दक्षिण भारत में गन्ने का भाव किस आधार पर तय हो। उस वक्त सरकार के सामने और हम लोगों के सामने जो उत्तर भारत में रहते हैं और जहां चीनी की सब से ज्यादा मिलें हैं, एक समस्या खड़ी होती है। उससे और हम लोग घबराते हैं। पिछले कई वर्षों से बाहर सम्मेलनों के द्वारा और इस सदन में भी हम लोग यह सुझाव रखते आ रहे हैं कि जहां तक श्रम का सम्बन्ध है, वह तो उत्तर भारत हो, या दक्षिण भारत, सब जगह लगता है। उसमें खर्च भी होता है। गन्ने के उत्पादन का जो आधार हुआ वह तो श्रम हुआ। उसके बाद उसमें पूंजी लगती है। पूंजी लगने के बाद पैदावार कम हो या अधिक हो, वह दूसरी बात होती है। इस वास्ते मूल्य तय करते वक्त एक मौलिक आधार रहता है। हमें ध्यान में रखना है। वह यह है कि उत्पादन करने में जो उसका खर्च होता है, उस पर विचार किया जाए। इस वास्ते आप इस बात को तय कर दें कि उत्पादन का खर्चा जोड़ कर भाव तय किए जायेंगे। यदि ऐसा किया गया तो विवाद का कोई कारण नहीं रह जाएगा और यह प्रश्न भी नहीं उठेगा कि दक्षिण में क्या भाव हो, उत्तर में क्या हो। यह अपने आप तय हो जाएगा और किसान भी निश्चिन्त हो जाएगा। खुशी की बात है कि सरकार ने इस तरफ कदम बढ़ाया है। किसान को जो खेतों से पैदा करता है, अगर उसका उचित मूल्य अदा कर दिया जाये और ऐसा मूल्य तय

[श्री विश्वनाथ राय]

कर दिया जाए जिससे उसको लाभ हो और ऐसा करते वक्त अगर आप यह आधार बनावें कि उत्पादन का जो खर्चा है, उसको भी ध्यान में रखा जाएगा तब कोई विवाद नहीं रह जाएगा। सारी समस्या हल हो जाएगी।

अब यह भी एक प्रश्न है कि गन्ने की दर से चीनी का भाव कैसे सम्बन्धित किया जाए। इसमें कई बातें आ जाती हैं। इस में रोजगारियों का भी सवाल आ जाता है। कई माननीय सदस्यों ने कहा है कि चूंकि उत्पादन बढ़ गया है इस वास्ते कंट्रोलज को खत्म कर दिया जाए। आज एक्सपोर्ट की बात भी सोची जा रही है और चीनी को एक्सपोर्ट भी किया जा रहा है। ऐसी सूरत में जब हम नियंत्रणों को हटाने की बात सोचते हैं तो हमारे सामने यह सवाल भी आता है कि क्या नियंत्रणों को हटा देने से कोई खराबी पैदा तो नहीं हो जाएगी। कपड़े पर से नियंत्रण हटे और उसके बाद गवर्नमेंट द्वारा प्रयत्न किए जाने के बावजूद भी भाव बहुत तेज हो गए और अभी भी तेज हैं। मिल मालिक सरकार की बात भी सुन नहीं रहे हैं। भारत के समाज में जो कमजोरी है, उसको देखते हुये यह कहना कि चीनी पर से जो नियंत्रण हैं, उनको हटा दिया दिया जाए, मैं समझता हूं एक खतरनाक बात होगी। एक विरोधी सदस्य ने कहा कि यदि नियंत्रणों की आवश्यकता हो तो वे रहने चाहियें। मैं उन से इस बात में सहमत हूं। मैं समझता हूं कि समारे समाज में जो कमजोरियां हैं, उनको यदि हम ध्यान में रखें तो हम इस समय नियंत्रण हटाने की बात को नहीं सोच सकते हैं। अगर उनको हटाया गया तो मैं समझता हूं कि एक संकट उत्पन्न हो सकता है इससे लाखों करोड़ों रुपया किसानों का और उपभोक्ताओं का बरबाद हो सकता है।

अब हमें चीनी का निर्यात भी करना है ताकि हम विदेशी मुद्रा कमा सकें। उसके लिए यह आवश्यक है कि चीनी का अधिक उत्पादन हो। वह तभी हो सकता है जब कि गन्ने का उत्पादन बढ़े। अब गन्ने के उत्पादन को कैसे बढ़ाया जाए। यह बहुत साधारण सी बात है। जो गन्ना पैदा करता है, जो किसान है, उसको अभी जो सुविधायें मिली हुई हैं, उन से भी अधिक सुविधायें अगर उसको मिल जाएं तो उत्पादन बढ़ सकता है। हमें चाहिये कि हम यह प्रयत्न करें कि फी एकड़ उत्पादन बढ़े। यह सही बात है कि दक्षिण भारत में जल वायु का प्रभाव है जिस से वहां का उत्पादन अच्छा हो रहा है और चीनी जो प्रति सैंकड़ा मन गन्ने में से निकलती है, अधिक निकलती है। लेकिन अगर दूसरे भागों में उत्पादकों को जो सुविधायें इस वक्त मिली हुई हैं, उससे अधिक सुविधायें दी जाएं कुछ विशेष सुविधायें दी जाएं तो वहां भी गन्ने का फी एकड़ उत्पादन बढ़ सकता है और फी एकड़ पैदावार बढ़ने से जो कीमत खर्च जाएगा वह कम आएगा। जब खर्चा कम होगा तो जो भाव सरकार निर्धारित करेगी, उससे उनको मुनाफा होगा। इसका एक नतीजा यह भी होगा कि गन्ने का जो एकरेज है वह भी नहीं बढ़ेगा और किसान दूसरी चीजों की पैदावार भी बढ़ाता जाएगा।

एक इशारा इस ओर भी हुआ है कि मिल मालिकों के स्वार्थ की पूर्ति के लिये खण्डसारी वालों को दबाया जा रहा है, उनको कुचला जा रहा है। मैं समझता हूं यह बात बिल्कुल गलत है। अगर आंकड़ों पर आप जाएं तो पता चलेगा कि भारत में ९.६ मन चीनी तैयार होती है सौ मन गन्ने से मिलों में जब कि खण्डसारी से सिर्फ ६ मन चीनी तैयार होती है। तो जो ३.६ मन चीनी कम तैयार होती है

खण्डसारी से यह राष्ट्रीय हानि होती है । यह कहा जाता है कि खण्डसारी में से जो मौलेसिस निकलता है, शीरा निकलता है, उससे भी लाभ होता है । लेकिन यह बात भी सोचने की है कि मिलों की चीनी से जो शीरा निकलता है, उसका निर्यात हिन्दुस्तान के बाहर होता था । यदि सरकार इस ओर ध्यान दे तो अब फिर उसका निर्यात सम्भव हो सकता है । अगर ऐसा किया गया तो जो लगभग एक या डेढ़ करोड़ रुपया पाकिस्तान को उसे भेजने से हम को मिलता था वह फिर मिल सकता है । मैं चाहता हूं कि इसको पाकिस्तान को एक्सपोर्ट करने के बारे में खाद्य मंत्री महोदय फिर से प्रयत्न करें । यदि ऐसा किया गया तो स उद्योग को बढ़ावा मिलेगी कोई हमें विदेशी मुद्रा भी कुछ प्राप्त हो जायेगी ।

Shri Chintamoni Panigrahi (Puri): Mr. Deputy-Speaker, Sir, the hon. Food Minister, Shri Patil, while speaking at a reception held at Bombay on the 12th August said that the Centre had allocated sugar to the States and if sugar was not available in the rural areas it was the fault of the concerned States, for distribution of sugar was left to the States. I think, Sir, he has stated the correct position, because at present the Central Government only exercises control so far as the ex-factory price of sugar is concerned The Government has fixed an ex-factory price of Rs. 31·85 for U.P. and North Bihar, Rs. 38·35 for Punjab and Rs. 38·35 for South Bihar. So sugar is now sold at fixed prices to agencies nominated by the Government, according to the present arrangement, and they regulate the distribution of sugar in the different States.

Therefore, only when the sugar leaves the factories it is released at a controlled price, but once it is released from the factories the nominees of the different State Governments have the power to sell that sugar at different prices. Some of the nominees lift their quotas and sell the sugar in other States. The nominee from Orissa lifts his quota and sometimes sells that quota in Calcutta or West Bengal with the result that the quota never reaches Orissa. That is why the price varies. Sometimes the retail price of sugar in the Orissa market is as much as Rs. 55 to Rs. 60 a maund and in some places a bag is sold at Rs. 115.

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): Orissa is not lifting the quota allotted to it.

Shri Chintamoni Panigrahi: Orissa does not take the quota, it is the nominee of the Orissa Government who take the quota.

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): The entire quota allotted to Orissa is not being lifted now.

Shri Chintamoni Panigrahi: They do not lift it because it is the nominees of the Orissa Government who lift it, and that is why sugar is not available in the Orissa market. I would request the hon. Minister to find out—not to shirk the responsibility like the Deputy Minister—what is the real position. So far as distribution of sugar is concerned it is not enough to say that we have left the matter of distribution to the States and therefore it is their responsibility to see whether the consumer gets sugar at a reasonable price or not. The hon. Minister also hinted once in the informal consultative committee meeting that some suitable measures should be devised so that the distribution system in the State should be liberalised so as to see that sugar was sold at reasonable rates to the consumers. I hope the hon. Minister will look into it.

With regard to the question of control, we have now got five lakh tons. The question is whether after this kind of control is lifted sugar is going to sell cheap. My apprehension is that once even this kind of

[Shri Chintamoni Panigrahi]

control which is there is lifted it is possible that there may be a rise in prices. Naturally, the Government must think of a suitable machinery for distributing sugar in the different States and not leave it to the State Governments or their nominees.

With regard to the question of export the hon. Minister has stated that he tries to find out a market for 50,000 tons of sugar. I would request the hon. Minister not to disclose the actual figure of export which he really proposes to do. The Government view is that it will not lead to any increase in the sugar prices. But recently the Sugar Mills Association has stated that this very tendency to export has given them a fillip and the prices of sugar will increase. We would like to know from the hon. Minister whether they are going to export this 50,000 tons of sugar to markets other than America because a very great political question is involved in it. When the brave people of Cuba are fighting against the biggest power for their economic emancipation and they want sympathy from all States in the world it is not correct to say that because Cuba is in difficulty we shall find some market in America. So far as sugar export is concerned there are other markets also to which India can export its sugar. Moreover, the cost of production of sugar in India is very high—it is about Rs. 200 per ton when compared to the international price of sugar. So far as export is concerned, the Government should take a realistic view about it. We should not disclose from time to time what we are going to export—it may be 50,000 tons or more. Whatever the surplus, the Government knows it and it can be regulated, so that the market price should not increase because of that.

I shall next refer to one more point, and that is about the quantity of recovery from sugar. The Government should try to find out whether, by the measures that they may be taking, the recovery of sugar in India is increasing or not. The average recovery from 100 maunds of cane is only 10 maunds of sugar. The recovery in other countries is much higher. It is somewhere about 12·8 in Cuba and about 15 in other countries. I want the Government to see also whether they have taken measures to see that the recovery of sugar in India is increasing—especially to see whether the recovery is increased in the north as it is in the South.

Lastly, when the question of sugar is discussed, let us try to find out suitable measures by which the consumer will really get the benefit. The production of sugar is increasing and the ex-factory price of sugar is less. The selling price to the consumer is high. So, let the Government find out the measures by which at least the consumer gets the benefit out of the increased production of sugar due to the incentives given by the hon. Minister. There are differences between incentives and incentives. We have heard of incentives of all the other Ministries, but still, at least this incentive has given us some tangible results. We have seen that production has increased by about 5 lakhs tons and so let us also hope that the consumer will get sugar at reasonable prices so that he will be satisfied that at least the production incentive has also helped the consumer at last.

Shrimati Ila Palchoudhuri: Mr. Deputy-Speaker, Sir, we have to consider in this motion that has been brought before the House, the distribution, export and production of sugar. But the one thing that I would like to ask the Minister to see to is, why do we impose controls? Whenever we impose controls, it is because there is some difficulty felt in the country. Now that the controls are there, and yet the sugar happily enough has gone up in production, at

this moment, I do not think there is any need for controls.

As far as the consumer is concerned, and even as far as the peasant is concerned, if the law of supply and demand is allowed to have its fair-play, I think the prices will not rise, and I feel that the prices can be decontrolled. Personally, if you look at the question, you will see that there is control only in Uttar Pradesh, Bihar and Punjab. All the other States have no control. So, why should there be any difference?

Ch. Ranbir Singh: They are the main producers.

Shrimati Ila Palchoudhuri: In the south also, they produce sugar.

Ch. Ranbir Singh: Very little.

Shrimati Ila Palchoudhuri: But they produce good quality sugar.

Mr. Deputy-Speaker: Let us consume it.

Shrimati Ila Palchoudhuri: Due to this control, there is only one of two things that are happening which I am sure the Ministry is aware of. But I would like to bring to the notice of the Minister that actually, by the control, it is neither the consumer nor the producer of sugarcane who is benefited. It is mainly the sugar mills who are benefited, and they have degraded their sugar and they have marked D-29 quality as B-29 quality, and have had better prices and made all sorts of profits that they possibly should not have made.

A remark has been made that control has been placed because there are people who support the Congress. Some politics has been brought in here. (*Interruption*).

An Hon. Member: No, no.

Shrimati Ila Palchoudhuri: Some of our hon. friends on the other side did say that.

Shri Rajendra Singh: I stick to it. (*Interruption*).

Shrimati Ila Palchoudhuri: Sugar is consumed by all parties. The Opposition said that distributors are given licences because they are supporters of the Congress. That is not so. They are also pleading for decontrol. We have to look at this on a countrywide basis and not go into any internal or international politics in this, because it is one of the main products of India. I also want to refer to international politics in this connection. We should look to markets outside India where we can export sugar. 500,000 tons is a possibility. We can export to Malaya also. I think it is time we looked to the export markets. Answering a question on the 15th November, the Minister said himself that although we have not actually shipped any amount of sugar, yet 50,000 tons was sought to be exported. If we can find 500,000 tons of sugar to be exported to America, for instance, we would gain foreign exchange which we need so badly, to the extent of something like 55 million dollars and sugar would become one of the main exports of India next only to burlap.

So, we should give all incentives to the sugar mills to produce the kind of sugar which is acceptable to the international markets and also, if possible, decontrol should be done, because it is only mitigating against the law of demand and supply. If cent per cent decontrol cannot be done, at least 50 per cent should be decontrolled. Let Government keep control over 50 per cent and see how the two methods can work satisfactorily.

Sugar is actually the poor man's economic unit, from which he gets all his wants. It is true that, whether he grows paddy or wheat, it is sugarcane and cash crops that give him the amount of money that he needs for his other needs. So, he should get a fair price for the sugar-

[Shrimati Ila Palchoudhuri]

cane. That should be the concern of Government to see that the price does not come down from a fair price for the producer. That can be best served by decontrolling sugar, so that you need not spend money on this controlling machinery, and also by letting the law of demand and supply have full play.

Shri S. K. Patil: Mr. Deputy-Speaker, Sir, the debate on sugar has shown that sugar, which is normally so very sweet, can at times be not so very sweet. Many questions have been raised. I am not taking them as they have been raised, but I shall try to summarise them and give a kind of concerted picture of the sugar position of the country, how it is today and what Government want to do about it in future.

I am very much benefited indeed by the suggestions that have been offered. Reference was made in this debate to the Tariff Commission's report and some Members even tried to find fault with it and questioned it. There was a suggestion from some quarters, not all, that price of sugarcane should be raised from Rs. 1-10-0 to Rs. 2. The price of sugar also came into the discussion. Why not remove control? That was also the burden of the song of several speeches. Many Members found fault with the distribution of sugar. Export of sugar was also referred to.

I take the Tariff Commission's report first, because in a sense it has regulated the production and distribution of sugar to a certain extent. As the House knows, a couple of years ago, the sugar situation was not so good. There were demands on the side of the cane-growers that the price must be increased. On the side of the mill-owners, there was the demand that the price of sugar must increase. Therefore, the Government referred this matter to the Tariff Commission on 20th Sptember, 1958. The terms of refence to the Tariff Commission *inter alia* were that the Commission should recommend a fair price of sugar based on the then prevailing price of sugarcane, which was Rs. 1-7 per maund. Now I can at once say that these bodies that the House has created, statutory bodies like the Tariff Commission, they are in the position of a court of law in a sense. When you find it difficult to come to a decision or some kind of solution yourself, you say that let it be referred to an impartial unbiassed body that will recommend something fair. Now the Tariff Commission having recommended a particular figure as to what price should be regarded as the fair price, ex-factory price, and the Government having accepted that proposition and recommendations by resolution, surely it does not lie in our mouths now to say that they should be changed. Hon. Members can make suggestions but we cannot change them, having accepted by resolution that the price shall be fixed on the basis of the recommendations of the Tariff Commission.

Then, when we raised the price from Rs. 1-7 to Rs. 1-10 we had correspondingly to raise the price of other things also, because the original recommendation of the Tariff Commission was on the basis of Rs. 1-7. Therefore, naturally it had got to be raised. Those who believe that the recommendations of the Tariff Commission were wrong and they could have been bettered, they can say so. But so far as the position of the Government is concerned they are bound by the decision of the Tariff Commission, because having considered the question they have come to the conclusion that it was a right recommendation and they have accepted the recommendation in the form of a resolution, which forms the basis of the present structure today.

If we accept that position, as I have got to accept it, there is no other course open to me. Then I come to the point of my hon. friend, Shri Braj Raj Singh. I can understand his interest for the protection of the rights of the cane-growers as well as consumers, because he like everybody else is a representative of the people and he wants to help the consumer and the canegrowers also, because he comes from a cane-growing district.

Then, if it is suggested that the price of sugarcane should be Rs. 2, it is simple arithmetic that it takes 10 maunds or more than 10 maunds of sugarcane to get 1 maund of sugar. Therefore, the value of sugarcane will be Rs. 20 or 21, perhaps a little more than Rs. 20, because the extraction of sugar is not 10 per cent, but something less than that. Our average is 9·75 per cent. Therefore, it is something more than Rs. 20. Rs. 12 to 13 is the excise duty and the cess; that itself comes to Rs. 33 or 32, besides whatever is the cost of production, of which I am not talking now. Therefore, to say on one side that the price of sugarcane should be raised to Rs. 2 and in the same resolution accept that the price of sugar should come down to Rs. 32 is something of a miracle.

Shri Braj Raj Singh: May I correct the hon. Minister? The molasses give something by way of price to the factory owners.

Shri S. K. Patil: I do not know. That would be for a super Tariff Commission to come to that conclusion. I, on my independent judgment, knowing what little I do, and having referred that matter to the Tariff Commission, I cannot come to that conclusion at all. We may revise it in times to come.

I am going to show something, which may appear to be miraculous, as to how more price could be given to the canegrowers, at the same time the price line could be maintained and at the same time, sugar could be exported. Now you may call it a miracle or I am doing something by way of a magic wand. But there is something which is practical and which could be done where all these three things could be accomplished, but accomplished in a manner which I will just suggest to you.

We must have some figures for your information, because they also form the crux of the problem as to how this problem is to be looked into. The total area under cultivation today in India of all crops—I am talking of all crops because the relationship is very important and it has got to be borne in mind—is 368 million acres, which is the latest figure. Out of that, the area under sugarcane is 5·2 million acres, which only comes to 1·4 per cent of the total cultivable area. The area under rice and wheat, we are not concerned just now. Coming to the average yield of cane, all over India, many hon. Members sometimes quote figures of their particular districts. Now I may say that there was an area in this very country that produced something like an average of 75 tons per acre, that does not mean that it is the average of India. You will be surprised to know, Sir, that the average yield of cane, all-India average, was only 396 maunds, which is less than 14 tons. And when it is less than 14 tons, it means it produces only 1·4 tons of sugar per acre. The average in other exporting countries like Hawaii is about 6 or 8 tons, in Indonesia it is somewhere about 5 tons or more than 5 tons and in Formosa and Cuba and some other countries it is not less than 3½ tons to 4 tons. As against that we have got only 1·4 tons. This is our average. The average comes to 1·4 tons because the least of it is where sugar production is perhaps the highest, namely, in U.P. Punjab and North Bihar. Because that is so small, along with the bigger averages of the south the averge comes to this as I have said.

In the matter of its economics, as to the why of it and whether it is paying

[Shri S. K. Pati]

to the farmer that he takes to sugarcane production, you will find that the average return per acre for cane is about Rs. 600 but the average return per acre for rice is only Rs. 160 and for wheat it is still less, namely, Rs. 120.

Ch. Ranbir Singh: Gross return.

Shri S. K. Patil: I am taking the gross figures. It may be a little more or a little less. When figures are brought to me, I may make a difference of only 5 or 10 per cent. I do not say that these figures are final and that a rupee more or a rupee less cannot be there. What I am suggesting is that while you get on per acre production of sugarcane Rs. 600 surely you cannot, if it is possible, remain content with Rs. 160 for rice and Rs. 120 for wheat. That is the reason. Therefore when you fix the price of sugarcane it must have some kind of relativity with other crops, namely, rice, wheat, millets and others. Any Government when it fixes the price has got to bear in mind these things. I am merely saying this because with all that we have done and the prices may not be adequate according to my hon. friend, Shri Braj Singh, even then the sugarcane growers get about three times, if not four times, as much as a wheat-grower or a rice grower.

Shri Braj Raj Singh: Could the hon. Minister give the net figures? It is not three or four times.

Shri S. K. Patil: Expenditure on sugarcane production will be more. I could quite see that. But even taking the expenditure as it is, even if you take the net value of it the actual gain would not be less than three times that of rice and wheat.

Shri Rajendra Singh: No, Sir.

Shri S. K. Patil: How this jigsaw puzzle is going to be solved is the question before us and we have got to consieder it. When we raised the price of sugarecane from Rs. 1|7 a maund to Rs. 1|10, hon. Members were very happy. The results of it were also immediate because we gave the incentive on two sides. To the cane growers we said that instead of Rs. 1|7|- they would get Rs. 1|10- and to the other people, that is, the millowners we said, "If you produce more than the average of the two years you will get half the excise duty knocked off. That is your profit." The idea was that they should pay not Rs. 1|10|- a maund but even more than that because at the end of this they get this. I have got reports that many factories, not for the whole period but for some period, gave more than Rs. 1-10-0 in order that they get the rebate. All along, besides the price linking formula, before the Tariff Commission report came it was all based on the consideration that if perchance there are any profits in the sugar industry surely a part of it must go to the cane grower too. Instead of 19 lakh tons, which was our production year before last, we have now come to 24.2 lakhs tons, that is, 5 lakhs tons more. If the promise comes out to be correct, at the end of this year, we shall get 27 or 28 lakhs tons of sugar.

17 hrs.

When sugar production is increasing so fast and our local consumption increases only at the rate of 75,000 tons per year and we are positively increasing this, why are we doing so? If really our local consumption increases only by 75,000 tons, it would be an unwise policy to have this much of sugar because there will be so much abundance of it that we shall not know what to do with this. Therefore, the objective is that we should produce not merely to reduce the price, but to be in a position to export it. Why? Because, after all, something has got to be exported from this country. If you say in regard to textiles, we shall go on increasing the

local price of production, it becomes a proposition how to export it, because the international price level is not suitable. If you say that about every commodity, what remains for India to export? Therefore, our attempt is and should be that we must try to make sugar exportable. We cannot always afford to spend 50 per cent more on it. Today, as I have explained yesterday in another debate, the international price of sugar is about half of the price of production of sugar in our country: perhaps a little more. I am not talking of the excise. Even after taking away the excise which does not come into play so far as exports are concerned, so much is the wide gulf between the two. Therefore, we have got to do everything in our power to see that the price of sugar comes down.

So long as the price of sugarcane rules at Rs. 1-10-0, what possibility is there for the price of sugar to come down? Therefore, the case really is, if you want to export, the price of sugarcane must come down and not go up. There was a very interesting suggestion made by an hon. friend from the U.P. that we must do this, which is, as I said, a jig-saw puzzle. It may appear to be strange. But, we can solve this in the manner in which it was suggested which I am really going to tell you.

What the farmer is interested in is not so much the price per maund. What he is interested in is what is his ultimate gain in a plot of land, how much he has produced and what he has got. My hon. friend asked, seven years have passed, the price was Rs. 1-7-0 or 1-10-0 and sill it is Rs. 1—7 or 1—10—0 and why it should not be Rs. 2.

Shri Braj Raj Singh: In 1948, it was Rs. 2.

Shri S. K. Patil: I should say, because 7 years have passed, the price, instead of going up, should have come down. Why should the prices have gone down? Not by ruining the farmers. I can tell you, you cannot find a better friend of the farmers. I would not see a farmer to be ruined. What is the way of protecting the farmer? At the same time, he should get something to which he is entitled and the country should not suffer. The remedy, as was pointed out by Shri Bishwanath Roy is this, and it is the only remedy. What the farmer is concerned with is not what he gets per maund. That is half of the picture. The complete picture is what he gets in the totality. Supposing he has 5 acres, and in 5 acres he produces 2000 maunds and at the rate of Rs. 1—10—0 he gets so much. Instead of 200 maunds, if he is enabled to produce 4000 maunds in those 5 acres, surely Rs. 1—10—0 can come down to Rs. 1—4—0 and yet surely he will get more than what he has spent inproducing that sugarcane. We have got to do that. There ought to be some machinery.

My hon. friend, whether it is Shri Rajendra Singh or Shri Braj Raj Singh proposed that some machinery should be there. The machinery cannot only be there for considering how the price should be raised. The machinery must also see that while the interests of the farmers have got to be protected, at the same time, the interests of the country and also the community as a whole have got to be protected.

The only way to do it is, while we are doing all this by means of the package programmes and other things in order to increase agricultural production, surely, the per acre yield of sugarcane must be increased 25 per cent, 40 per cent, 50 per cent, because it can easily be done. I can assure this House that while it may not be equally easy to have these increased percentages of production in wheat and rice, surely, this percentage is easily possible so far as sugarcane is concerned. Many people have not yet learnt how to use fertilisers. Many States have not yet made even perennial depandable supply of water available to the cultivators. They levy a cess or tax, but have not done everything. If irrigation is made possible,

[Shri S. K. Patil]

fertilisers are made available and in time, and if good husbandry is really taught to our farmers, and they are good farmers, a hundred per cent or at least a 50 per cent increase in sugarcane production is not an impossibility; it would be the easiest possible thing that can be attempted.

Shri T. B. Vittal Rao (Khammam): Who has stopped you from doing it?

Shri S. K. Patil: I am not proposing to reduce the price tomorrrow. It would be unwise because the farmer would be hit, but I must have some kind of machinery constantly working to see that the farmer, in the same acreage, produces at least 50 per cent more, and I, representing the community, am entitled to at least 10 to 15 per cent of it, so that, to that extent, the price of sugarcane can go down. When that happens, everything else also can happen, and our exports will be in not nearly so very dangerous a position as they are today.

As I have explained yesterday, there should be a two-pronged attack. On the one hand, we must bring down the price of sugarcane by increase in the yield per acre, so that ultimately the cost of production of sugar comes down. On the other hand, we must try for the international price of sugar going up. It is not only India that produces sugar. There are other countries also equally anxious to see that the international price of sugar goes up. Then we can have an assured market.

Shri Panigrahi has always Cuba and the United States in mind. I am not thinking of Cuba and the United States. All countries are the same to me. In the interests of my country, I have go to see where I get a higher price. It is not that I want to oust Cuba from the field. Shri Panigrahi would be glad to know that the United States do not take sugar from Cuba alone. They take sugar from eleven countries, and Cuba is only one of them. They take three million tons from Cuba, and they themselves produce four and a half million tons. They require about ten million tons of sugar. They are very sweet people and they want to make themselves sweeter and sweeter. The entire production of India is less than the export of Cuba to the United States. Therefore, there is no politics involved in it.

I have made it abundantly clear, and once again I would say that when we go to the sugar conference and get a quota, we are vitally interested in seeing that the United States become one of our buyers, because they pay 60 per cent more than the international price. Over and above the ten million tons that they need, the consumption of the United States rises by about 125,000 to 150,000 tons annually. Even if we are able to get this annual increase, in three or four years time we shall have an assured market of about half a million tons, on which we will get 60 per cent more than the international price if we become members of the conference. Prices should go up in the international market, and we should reduce our price by the method I have suggested. That is the only way this question can be and is going to be tackled. We must be prepared for that, because we are representatives of all sections of the community. While it is our duty to protect the interests of the farmer, it is equally our duty to see that the consumers are protected.

Shri Rajendra Singh *rose—*

Shri S. K. Patil: I am not yielding. Not that I do not want to yield, but I shall yield at the end. I have got my eye on the clock.

Several questions have been raised: why not decontrol sugar? But where is the control? What little control exists today is on the ex-factory price, and that too only in certain places, namely, north Bihar, U.P., and Punjab;

otherwise, it does not exist. You may ask: why have you got it? We have not yet made our decision. Nobody in this august House could accuse me of being a special friend of control. Some time or other it has to be discontinued. It is the greatest obstruction to progress, and wherever possible it must be reduced because it makes the situation worse. Therefore, I am not really any friend of control, and today it does not hit anybody at all. It is only the millowner who is affected, and I do not think anybody here has been briefed by the millowners that they have to be protected. But so far as the control on the distribution of sugar in the State is concerned, this Government, that is, the Government of India have not the slightst control over it. In fact, I have been speaking to the Food Ministers of all the States and telling them that they should improve the distribution, and then, all these difficulties will really vanish. Pandit Munishwar Dutt Upadhyay said something with which to a large extent I agree. I do not say that there is corruption or nepotism—whether it is there or not, I do not know—when the distribution is left to the States. But when there is so much of sugar, where is the question of rise in prices? We have been telling them that whenever sugar prices are likely to go up, we shall dump sugar as much as you like; in fact, you can be drawn in sugar, because we have got so much sugar today. Therefore, where is the question of rise in prices etc.? I do not quite understand. Prices have not been rising. In fact, prices have been falling. I am anxious that the prices must not fall below a particular level. The prices must rule round about Rs. 41 or Rs. 42, because the ex-factory price that we have fixed is somewhere about Rs. 38. You can add Rs. 3 to that for covering transport charges and other things. If they do not rule at that level, and if we at once remove the control, then it may lead to hardship. Control has to be slowly removed, when we see that there is no danger involved in it; but if we do it without any consideration whatsoever for the prices, what might happen is that the prices may fall down to such a level that it will be impossible to give even tha Rs. 1—10—0 to the cane-grower. The whole thing is linked up. It has got a fabric. It is like an arch. If you remove one stone out of it, the whole arch will fall on your head. Therefore, it has got to be done very wisely and very tactfully. When we are sure that by removing the control, there is no possibility of the farmer being hit as a result of his getting less for his sugarcane, then is the time when control should go.

But, as I was saying, the control as it exists does not really harm anybody. That does not mean that it is going to be a permanent feature. We have not taken a decision on that, because we are watching the situation. We have produced five lakhs tons more this year. That does not mean that we are completely and for all time to come, out of the woods. We have to make it a habit of producing more like that, so that ultimately we know that our production is at least five lakhs tons more than our consumption. Then only we can take a permanent decision about it. So, this is our explanation for the retention of that control for some time. But that is not our permanent attitude at all.

Shri Braj Raj Singh: Control on distribution.

Shri S. K. Patil: Then comes the question of distribution. There, I agree wholeheartedly with my hon. freind, that 90 per cent of the trouble in regard to sugar, wherever you find it, is one of distribution. My hon. freind Ch. Ranbir Singh suggested that if the Punjab Government makes some profit, there is nothing wrong about it. I have not made any charge that the Punjab Government makes any profit etc. I do not know if anybody has got any guilty conscience; such persons may take it themselves. I have not made that charge. After all, that Government is a part of Government;

[Shri S. K. Patil]

that is my part, and I am their part. Therefore, I cannot make such a charge; whether they make any profit or not, I do not know. But the explanation of the hon. Member was that if they have made any profit, it was taken from the Punjabis themselves, and it was for the interests of those people. I would not have expected that from such a die-hard farmer like him, such a robust farmer like him, because he knows what it means if the prices rise; if the price of sugar should go up in Punjab or somewhere else, then the prices of wheat or the prices of rice etc. may also go up. It has been said that if they take anything, whether it be a rupee or even one crore of rupees, it is paid by the Punjabis themselves, and, therefore, it has been asked why other people should care about it; and the main argument is that after all, it is in the interests of the community. I say, 'No'. Food is a commodity in which no Government must think of making any profits, because it is not merely a social problem, but it is also an economic problem. If we start making profit upon it, ultimately it would mean that the prices will rise everywhere. We are trying to maintain the price-line, and if every Government tries to do something, then our efforts may not be successful. But I am not suggesting that the Punjab Government have done it. I shall examine that position whether the Punjab Government have done it.

Shri D. C. Sharma (Gurdaspur): God save the Punjab Government from such an examination!

Shri S. K. Patil: Some people come and tell me that to the ex-factory price of sugar, they add Rs. 5 per maund; but I do not know whether they add it or not. I think my hon. freind would be in a better position to tell me whether they really add Rs. 5 to that price. If they really add Rs. 5, I do not know what to call it. If that price is made in the interest of the community, we can surely say that when anything goes from this country we can raise the prices of everything and then make money. What you take by one hand you give double by the other. Therefore, all along the attempt has been that if the prices have got to be maintained, they must be economic; at the same time, the consumers must not be hit hard. Then surely this type of policy must not be pursued. Once again I say that I do not make that charge against the Punjab Goernment (*Interruptions*).

Ch. Ranbir Singh: The Central Government have raised the excise duty per maund.

Shri S. K. Patil: Coming to some of the arguments that have been advanced, my hon. friend, Shri Rajendra Singh suggested: why not disperse the industry? It is a good thing. It is a socialistic argument with which I wholly agree. But even socialists have sometimes, as an exception, to be practical, whether it can be done and has to be done. If you disperse these sugar mills, instead of 170, you will have 700 mills all over the country—small, small units everywhere. Then you find that it will become uneconomic. He suggested—other hon. Members also suggested—that we should have co-operative societies. I could tell them that Government have taken a firm decision that other things being equal, the co-operative societies have got to be preferred. In the Second Five Year Plan, out of 53 new factories we have licensed, as many as 38 were co-operatives. So you can see that more than 70 per cent of the factories licensed have been co-operative factories. Even before the commencement of the Third Five Year Plan, recently, out of 20 licences issued, 14 are to co-operatives. There also you will see that more than 70 per cent have been given to co-operatives. So there is no danger at all that this is not being done.

Therefore, having understood the dimensions of this problem, as to what

it is, we have got to act accordingly. What are the things we have got to do? One is that production must increase. It must continue to increase, as other Members have pointed out, because if the prices go up, there cannot be export. Surely that can apply to any other commodity also. This applies, for example, to the textiles. Therefore, production has got to be increased by the latest methods that we are employing. By giving them every type of facilities, we must see that their per acre yield must increase from 14 tons to somewhere about 30 tons. I am not talking of the 80 tons of Hawaii or the 50 or 55 tons of Indonesia. I am merely talking of 30—35 tons. If that becomes the average, our international price will be competitive, and there will be no danger in it. If it has got to be competitive, we have to reach that target of 30—35 tons per acre. Then surely the price of the cane per maund would decrease. But that does not mean that the farmer would suffer, because he would get his enhanced price not according to an increase in the per maund price but according to the total quantity of sugarcane produced in that particular plot of land.

This has got to be done. Some machinery must be evolved in order to judge it and fix the price from time to time. I told my hon. friend, Shri Braj Raj Singh, and perhaps he seemed to agree with me even at that time....

Shri A. M. Thomas: He is smiling.

Shri S. K. Patil: He always smiles.

I say, if you really compel me to raise the price just now, supposing sometimes you feel that the situation is such that you have got to raise it—not that it should not be raised—then by the same token, a time will come when the price shall come down when there is more sugar. I do not want so many of these fluctuations in the life of a farmer. The poor farmer must know at the beginning of the year what is going to be his position next year. Therefore, I want to protect him, not by giving more per maund but by a reasonable continuity of what he gets from that plot to land: If that has got to be done, some kind of a concerted plan has got to be evolved.

These are some of the important problems to which reference has been made. I could see that the Members would help me to tackle them during the coming months. So far as our agriculture, including sugarcane, is concerned, we are now going from one phase to another phase. In that new phase, the prices are bound to come down because production goes up. Then the time would come when the farmer has got to be protected. When he is to be protected, it cannot necessarily be at the cost of the consumer. Therefore, some kind of a compromise between the conflicting interests of the farmer and the consumer has got to be evolved. Surely, if we do not find a solution to this problem, every calculation will go wrong. I expect that since we have turned the corner in these matters, we will have a different type of economy. I would any day prefer an economy where we produce more and our problem will be how to export it rather than that we produce less and then look to other countries from where our grain and other things must come.

Therefore, having come into this second position, having come into the threshold of that position just now, we must be very responsible indeed in the measures that we take. If this is done, there will be no difficulty either in regard to sugar or in respect of grains in general.

Shri Rajendra Singh: Sir, instead of coming directly to face facts, the hon. Minister has, in fact, evaded the issues. The question was whether it is not desirable for us to give to the farmers an economic price. He says that it could not be done at this moment. For that he has not given any reasons. He has stated that the

[Shri Rajendra Singh]

actual problem is to raise the yield per acre. I agree. But, who has been responsible? Has it been the Opposition? Who has been responsible for not bringing in any rise in the production per acre, of sugarcane?

Shri D. C. Sharma: You have been responsible.

Shri Rajendra Singh: In fact, it is the Congress Government which has been responsible, the Congress Government which has been in power for 14 years, for not bringing about a situation where they can help agriculture production. The hon. Minister can say whatever he likes. But, he has not done justice to the subject.

Shri D. C. Sharma: You are not doing justice yourself.

Shri Rajendra Singh: I know he is a very talented Minister; he has the talent to flood the House with his eloquence. But he has not done justice to the subject (*Interruptions*).

Mr. Deputy-Speaker: Should I put the amendment to the vote?

Shri Braj Raj Singh: Yes, Sir; let there be a voice vote at least.

Mr. Deputy-Speaker: The question is:

That at the end of motion, the following be added, namely:—

"and recommends that—

(a) ex-facory price of sugar be fixed at Rs. 32 per maund;

(b) control on distribution sugar be relaxed in view of the extra production of sugar;

(c) sugarcane price be fixed at Rs. 2/- per maund; and

(d) Markets for export of sugar be searched but the consumer of sugar in India should not be made to pay the losses on export of sugar".

The motion was negatived.

Mr. Deputy-Speaker: Now, I will put the motion.

The question is:

"That this House takes note of the present position in regard to production, distribution and export of sugar."

The motion was adopted.

17.22 hrs.

P. L. 480 FUNDS FOR WEST BENGAL*

Shri H. N. Mukerjee (Calcutta—Central): Mr. Deputy-Speaker, Sir, I wish to raise a discussion in this House in regard to the unsatisfactory nature of the answer which was given to Starred Question No. 137 on the 16th November 1960. Sir, the answer shows indifference to a problem which if it is not tackled urgently would land the country in ruin.

There had been reports that the P. L. 480 counterpart funds might be utilised for the Calcutta region. I personally hae some doubts about the manner of the utilisation of the P. L. 480 funds as enjoined in P. L. Agreements. But that is not the point. The point is the challenge of mounting problems in Calcutta to which special attention has been drawn by the report of a World Bank Mission, and the imperative urgency of the answer to that challenge. I am not prepared to be content with the Finance Minister's bland reply last time that no proposal in this regard was under the considertion of the Government of India. If it is not, it is more than time that it should be.

The Centre appears to be peculiarly blind wherever te problems of Calcutta have cropped up in recent times. We all remember the Prime Minister referring to Calcutta as a nightmare

*Half-An-Hour Discussion.